

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--|---|----------------------------------|---|-------------|
| 1 | D-ARBA/47463/2024 | XXX VS XXXX | XXX VS | // () | |
| 2 | D-ARBP/47437/2024 | MANORANJAN KAR VS STATE OF ODISHA | SANDEEP PARIDA VS | // () | |
| 3 | D-ARBP/47540/2024 | BIJOYA KUMAR SAHOO VS KARTIKA CHANDRA SAHOO | PRATIK DASH VS | // () | |
| 4 | D-BLAPL/33769/2024 | SOUMYARANJAN SAHOO @ SOUMYA RANJAN SAHOO VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | KHURDA MODEL /400 /2024 () | |
| 5 | D-BLAPL/33773/2024 | BIKRAM MALLICK @ PINTU VS STATE OF ODISHA | DEVASHIS PANDA VS | BHANJANAGAR /105 /2008 () | |
| 6 | D-BLAPL/33776/2024 | BULA MOHARANA VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | //0 () | |
| 7 | D-BLAPL/33780/2024 BLAPL/11344/2024 | AAMIR KHAN VS STATE OF ODISHA | DEVASHIS PANDA VS | PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) | |
| 8 | D-BLAPL/33782/2024 | PRASANNA CHINDA VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | ST/0000064/2022 BOLANGIR SADAR /470 /2023 () | |
| 9 | D-BLAPL/33785/2024 | BALARAM PARIDA @ BALIA VS STATE OF ODISHA | SARAT KUMAR JENA VS | BEGUNIAPADA /434 /2024 () | |
| 10 | D-BLAPL/33786/2024 | PRADEEP PODH VS STATE OF ODISHA | SARAT KUMAR JENA VS | BARGARH /533 /2024 () | |
| 11 | D-BLAPL/33787/2024 | HADU BEHERA VS STATE OF ODISHA | SARAT KUMAR JENA VS | BARGARH /533 /2024 () | |

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|----|--|--|----------------------------|--|--------------------------|
| 12 | D-BLAPL/33794/2024 | SANTOSH KUMAR RAO VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | RAIGHAR /11 /2024 () // | |
| 13 | D-BLAPL/33798/2024 | PRAFULLA BEHERA @ KULU VS STATE OF ODISHA | BIKRAM KESHARI BAL VS | NISCHINTAKOILI /108 /2020 () // | |
| 14 | D-BLAPL/33801/2024 | SANTOSH BADASETH @ TUMUKA VS STATE OF ODISHA | JNYANANANDA PANDA VS | MUDANPUR RAMPUR /171 /2022 () // | |
| 15 | D-BLAPL/33802/2024 | SUNIL @ LALA NAG VS STATE OF ODISHA | JNYANANANDA PANDA VS | MUDANPUR RAMPUR /172 /2022 () // | |
| 16 | D-BLAPL/33804/2024 | SABIR ALLI KHAN VS STATE OF ODISHA | SABYASACHI MISHRA VS | TOMANDO /395 /2024 () // | |
| 17 | D-BLAPL/33807/2024 | SHAIKH AZHAN AHMED @AZHAN AHMED VS STATE OF ODISHA | SOUMYA KANTA TRPATHY VS | KALIMELA /155 /2022 () // | AOD20240000239C202400032 |
| 18 | D-BLAPL/33809/2024 | ASHIS SETH VS STATE OF ODISHA | TAPOBANTA BARIK VS | BIJEPUR /131 /2024 () // | |
| 19 | D-BLAPL/33811/2024 | SOUMYARANJAN DAS VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | BANSADA /78 /2024 () // | |
| 20 | D-BLAPL/33814/2024 BLAPL/11336/2024 | BABU KHAN @ MD. MUDDASIR KHAN VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | DHANUPALI /161 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000312/2023 | |
| 21 | D-BLAPL/33816/2024 | SANYASI NAYAK VS STATE OF ODISHA(VIG.) | DHANANJAYA MUND VS | JEYPORE VIGILANCE /20 /2024 () // | |
| 22 | D-BLAPL/33822/2024 | NILANCHAL BHUYAN VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | RAYAGADA /65 /2024 () // | AOR20220001631C202400156 |
| 23 | D-BLAPL/33824/2024 | PRAVEEN KUMAR | S.S.RAY (2) | CYBER CRIME AND ECONOMIC OFFENCE /28 /2023 | |

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| 24 | D-BLAPL/33828/2024 | VS STATE OF ODISHA SANKARSAN BARIK | VS JUGALA KISHORE PANDA | () // BAUNISUNI /155 /2024 | |
| 25 | D-BLAPL/33834/2024 | VS STATE OF ODISHA DILESWAR MAHANANDA | VS PREETAM MISHRA | () // / /0 | |
| 26 | D-BLAPL/33835/2024 | VS STATE OF ODISHA SAILADA VEER RAJU@S.VEERA RAJU | VS SOUBHAGYA KUMAR DASH | () // GURANDI /103 /2024 | AOR20220001631C202400153 |
| 27 | D-BLAPL/33836/2024 | VS STATE OF ODISHA PRADIP PRADHAN | VS AMIT BISWAL | () // SHERAGADA /152 /2022 | |
| 28 | D-BLAPL/33837/2024 | VS STATE OF ODISHA CHANDAN DAS | VS BADAL KUMAR BEHERA | () // RAGHUNATHPALI /56 /2024 | AOR20220001087C202400096 |
| 29 | D-BLAPL/33838/2024 | VS STATE OF ODISHA BABUL @ BIBHUTI SETHI | VS SAMVIT MOHANTY | () // BIRIDI PS /282 /2024 | |
| 30 | D-BLAPL/33840/2024 | VS STATE OF ODISHA NADEEM KHAN @ NABIN | VS AMIT BISWAL | () // PLANTSITE /100 /2023 | |
| 31 | D-BLAPL/33846/2024 | VS STATE OF ODISHA SURENDRA KULDIP | VS BIJAYA KUMAR RAGADA | () // KORAPUT SADAR /157 /2024 | |
| 32 | D-BLAPL/33847/2024 | VS STATE OF ODISHA DEBASIS SWAIN | VS JYOTIRMAYA SAHOO | () // KHALLIKOTE /847 /2024 | |
| 33 | D-BLAPL/33858/2024 | VS STATE OF ODISHA TIKILI JENA | VS RAMESH CHANDRA OJHA | () // NIKIRAI /222 /2024 | |
| 34 | D-BLAPL/33870/2024 | VS STATE OF ODISHA BANAMALI DIGAL | VS AMULYA RATNA PANDA | () // PHULBANI SADAR /154 /2024 | |

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| 35 | D-BLAPL/33875/2024 | STATE OF ODISHA LIPI DIGAL VS | AMULYA RATNA PANDA VS | // PHULBANI SADAR /154 /2024 () | |
| 36 | D-BLAPL/33878/2024 | STATE OF ODISHA MANORANJAN BEHERA VS | SUSHANTA KUMAR JOSHI VS | // TUREIKELA /343 /2024 () | |
| 37 | D-BLAPL/33880/2024 | STATE OF ODISHA JAGAN BHUE VS | TARA PRASAD MOHAPATRA VS | // / /0 () | |
| 38 | D-BLAPL/33882/2024 | STATE OF ODISHA SUBHASIS PRADHAN @ MALINGA VS | ADYASIDHI MISHRA VS | // BHARATPUR PS /474 /2023 () | |
| 39 | D-BLAPL/33885/2024 | STATE OF ODISHA SANGRAM MOHAPATRA VS | SUSANTA KUMAR LENKA VS | // DELANGA /61 /2024 () | |
| 40 | D-BLAPL/33890/2024 | STATE OF ODISHA BASING MUNDA VS | LALITENDU BHUYAN VS | // RUGUDI /90 /2024 () | |
| 41 | D-BLAPL/33894/2024 | STATE OF ODISHA SURATH MANIA @ KALIA VS | BISHNU PRASAD PRADHAN VS | // BEGUNIA P.S. /84 /2023 () | |
| 42 | D-BLAPL/33895/2024 | STATE OF ODISHA BAPU @ BISWARANJAN BARAL VS | PRASANTA KUMAR SAHOO VS | // CHANDAPUR /145 /2024 () | |
| 43 | D-BLAPL/33898/2024 | STATE OF ODISHA BITTU KUMAR VS | SUSANTA KUMAR SAHU VS | // / /0 () | |
| 44 | D-BLAPL/33903/2024 | STATE OF ODISHA PRAKASH NAIK VS | SUSANTA KUMAR BARAL VS | // GURUDIJHATIA /138 /2023 () | AOR20220001297C202400097 |
| 45 | D-BLAPL/33911/2024 | STATE OF ODISHA MANTU PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // SARANGADA /20 /2020 () // | |

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| 46 | D-BLAPL/33917/2024 | PARDESHI RANA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BAUNISUNI /141 /2024 () // | |
| 47 | D-BLAPL/33918/2024 | SATYABAN PRADHAN VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | KANKADAHAD /148 /2024 () // | AOD20240000001C202400345 |
| 48 | D-BLAPL/33921/2024 | SATYABAN PRADHAN VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | KANKADAHAD /53 /2024 () // | AOD20240000001C202400344 |
| 49 | D-BLAPL/33922/2024 | SANTOSH DAS @ SANTU VS STATE OF ODISHA | GYANA RANJAN DHAL VS | LAXMISAGAR P.S. /460 /2024 () // | |
| 50 | D-BLAPL/33924/2024 | RAJU MONDAL VS STATE OF ODISHA | GYANA RANJAN DHAL VS | LAXMISAGAR P.S. /449 /2024 () // | |
| 51 | D-BLAPL/33925/2024 | DILLIP KUMAR SAHO VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | RENGALI DAM SITE /104 /2021 () // | |
| 52 | D-BLAPL/33929/2024 | ANIL TANTY VS STATE OF ODISHA | BHARAT BHUSAN ROURAY VS | BISRA /50 /2022 () // | |
| 53 | D-BLAPL/33930/2024 | BASUDEV RANA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BAUNISUNI /141 /2024 () // | |
| 54 | D-BLAPL/33935/2024 | BITTU KUMAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | //0 () // | |
| 55 | D-BLAPL/33938/2024 | HALDHAR LUHAR @ HALDHAR LOHAR VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BELPARA /282 /2024 () // | |
| 56 | D-BLAPL/33939/2024 | KHRISTA RAITA VS STATE OF ODISHA | SUJATA JENA VS | //0 () // | |
| 57 | D-BLAPL/33940/2024 | SADAKASH SHAIKH | SURYAKANTA DWIBEDI | //0 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-BLAPL/33942/2024 | SURENDRA KUANR | SURYAKANTA DWIBEDI | DEOGAON /183 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 59 | D-BLAPL/33947/2024 | SUDARSAN PAHAN | ACHYUTANANDA PATTANAİK | KHALLİKOTE /414 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-BLAPL/33948/2024 | KISHOR SAHA | AMITAV TRIPATHY | BARGARH /533 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-BLAPL/33951/2024 | KASHAL CHANDRA SAHU | AMITAV TRIPATHY | BARGARH /533 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-BLAPL/33954/2024 | KABİR KHOSLA | SANGRAM KESHARI ROUT | LAXMIPUR /78 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-BLAPL/33956/2024 | RUKMAN KUMBHAR @ BABA KUMBHAR | JAGABANDHU SAHU | PADAMPUR /236 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-BLAPL/33957/2024 | PADUNA@PADANA @PADMA LOCHAN JENA | GURUPRASAD BEHERA | SINGLA /170 /2021 | AOR20220000925C202400094 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 65 | D-BLAPL/33960/2024 | BARU DHARUA | ANSHUMAN PANDA | DEOGAON /223 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 66 | D-BLAPL/33965/2024 | MADAN SUNDAR GOUDA | LAMBODOR ACHARI | JAGANNATHA PRASAD /349 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 67 | D-BLAPL/33966/2024 | NATHAN KUMAR BIRA | SUJATA JENA | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 68 | D-BLAPL/33969/2024 | PRASANTA KU. GOUDA @ PRASANTA KUMAR GOUDA | DIYOTIRMAYA SAHOO | DIGAPAHANDI /147 /2022 | |
| | | VS | VS | () | |

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| 69 | D-BLAPL/33971/2024 | STATE OF ODISHA ABINASH BEHERA VS | ARUN KUMAR DAS (1) VS | // GONDIA /280 /2024 () | |
| 70 | D-BLAPL/33972/2024 | STATE OF ODISHA JALIRUL BISWAS @ JAHIRUL BISWAS VS | BISWAJIT RANJAN TRIPATHY VS | // ANGUL TOWN /563 /2014 () | |
| 71 | D-CMAPL/47299/2024 | STATE OF ODISHA MAMINI GOUDA VS | ADV VS | // // () | AOR20220004106C202400030 |
| 72 | D-CMAPL/47401/2024 | GOPINATH FILLING STATION,BANKI M/S. KAMDHENU TRADING CO., RAIPUR VS | ADV. VS | // // () | |
| 73 | D-CMAPL/47404/2024 | UNION OF INDIA BISHNU CHARAN TRIPATHY VS | MANAS KUMAR CHAND VS | // // () | |
| 74 | D-CMP/47343/2024 | STATE OF ODISHA SANTILATA SATAPATHY VS | PRASANTA KUMAR MOHANTY (2) VS | // // () | |
| 75 | D-CMP/47357/2024 | SRI BRAHAMACHARI SRI RABINDRA NATH DAS MAHENDRA KUMAR SAMANTARAY VS | SIDHARTHA MISHRA VS | // // () | |
| 76 | D-CMP/47408/2024 | CHARULATA PATRA M/S. SUKANTI ENTERPRISES,CUTTACK VS | SATRUGHNA DASH (A) VS | // // () | AOR20220001850C202400001 |
| 77 | D-CMP/47449/2024 | JAYANTA KUMAR SWAIN PITAMBAR JENA VS | DWARIKA PRASAD MOHANTY VS | // // () | |
| 78 | D-CMP/47474/2024 | STATE OF ODISHA PRABHASINI PADHI VS | DEEPALI MAHAPATRA VS | // // () | |
| 79 | D-CMP/47501/2024 | MOHINI SAHU SACHIDANANDA PARIDA VS | SUKANTA KUMAR MISHRA VS | // // () | |
| | | KAMALA JENA | | // | |

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| 80 | D-CMP/47507/2024 | ZABBIN KHATOON VS ZAIBUN NESA | JYOTI RANJAN DEO VS | // 0 // | AOR20220001593C202400025 |
| 81 | D-CMP/47510/2024 | NABA KUMAR SHAW VS SISIR KUMAR PAL | BANSHIDHAR BAUG VS | // 0 // | AOR20220002374C202400009 |
| 82 | D-CMP/47515/2024 | MANJULATA KHAMURAI VS LAXMIPRIYA KHAMURAI | SUKANTA KUMAR NAYAK VS | // 0 // | |
| 83 | D-CMP/47532/2024 | K. ANKITA PATRO VS B.M., L.I.C., ASKA, GANJAM | AMBIKA PRASAD MISHRA VS | // 0 // | |
| 84 | D-CMP/47545/2024 | BELAMATI DIGAL VS PRAVABATI NAYAK | AMIYA KUMAR MISHRA VS | // 0 // | |
| 85 | D-CONTC/47290/2024 | MANDAKINI MOHAPATRA VS YAMINI SARANGI IAS, STATE PROJECT DIRECTOR, OSEPA | ADV. VS | // 0 // | AOD20240000001C202400342 |
| 86 | D-CONTC/47318/2024 | SATAMBAR PRADHANI VS SUSHIL KUMAR LOHANI, I.A.S, | ADV. VS | // 0 // | |
| 87 | D-CONTC/47321/2024 | BASANTI SAHOO VS SKSHETRABASI SWAIN, OAS | ADV. VS | // 0 // | |
| 88 | D-CONTC/47338/2024 | LALMOHAN PATRA VS SUVENDU KUMAR SAHOO, OAS | ADV. VS | // 0 // | |
| 89 | D-CONTC/47361/2024 | RAJENDRA DEEP VS BISHNUPADA SETHY, IAS | ADV. VS | // 0 // | |
| 90 | D-CONTC/47374/2024 | PABITRA CHAKRABARTY VS RAJAN CHOPRA, IAS | SHASHANKA SHEKHAR PATRA VS | // 0 // | |
| 91 | D-CONTC/47379/2024 | SAIBANDAN BISWAL | SHASHANKA SHEKHAR PATRA | // | |

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| | | VS | VS | 0 | |
| 92 | D-CONTC/47381/2024 | INDRAMANI TRIPATHY, DIRECTOR, SC AND ST DEVELOPMENT, ODISHA SANTOSH KUMAR PANIGRAHI | SHASHANKA SHEKHAR PATRA | // | |
| | | VS | VS | 0 | |
| 93 | D-CONTC/47384/2024 | RANJAN CHOPRA, IAS LAXMIDHAR SWAIN | SHASHANKA SHEKHAR PATRA | // | |
| | | VS | VS | 0 | |
| 94 | D-CONTC/47388/2024 | RANJAN CHOPRA, IAS GITANJALI JENA | ADV. | // | |
| | | VS | VS | 0 | |
| 95 | D-CONTC/47392/2024 | INDRAMANI TRIPATHY, DIRECTOR, SC AND ST DEVELOPMENT DR.MANOJ KUMAR DEHURY | DR. JITENDRA KUMAR LENKA | // | |
| | | VS | VS | 0 | |
| 96 | D-CONTC/47395/2024 | ASWATHY S., IAS ALOK KUMAR PATI | ADV. | // | |
| | | VS | VS | 0 | |
| 97 | D-CONTC/47418/2024 | HEMA KANTA SAY, COLLECTOR-CUM-DPC GANGOTREE SOCIAL ORGANIZATION, BBSR | ADV. | // | |
| | | VS | VS | 0 | |
| 98 | D-CONTC/47419/2024 | PUNYA SALILA SRIVASTAVA, SECRETARY, MINISTRY OF HEALTH AND FAMILY WELFSRE// TRINATH SAHOO | ADV. | // | |
| | | VS | VS | 0 | |
| 99 | D-CONTC/47421/2024 | RAJASHREE PATTANAIAK, DEO, NAYAGARH MATIA PRADHAN | ADV. | // | |
| | | VS | VS | 0 | |
| 100 | D-CONTC/47423/2024 | RAJASHREE PATTANAIAK, DEO, NAYAGARH PRAFULL KUMAR SAHOO | ADV. | // | |
| | | VS | VS | 0 | |
| 101 | D-CONTC/47444/2024 | RAJASHREE PATTANAIAK, DEO, NAYAGARH NARAYAN SAHOO | ABHIRAM SWAIN | // | |
| | | VS | VS | 0 | |
| 102 | D-CONTC/47468/2024 | SATYABRATA SAHU, IAS RAHAS CHANDAN | ADV. | // | |
| | | VS | VS | 0 | |

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| 103 | D-CONTC/47469/2024 | ARAVIND AGRAWAL, IAS SARUN KUMAR SAHANI VS | ADV. VS | // // 0 | |
| 104 | D-CONTC/47470/2024 | ARAVIND AGRAWAL, IAS JHUNI RANI MOHANTA VS | ADV. VS | // // 0 | |
| 105 | D-CONTC/47472/2024 | ARAVIND AGRAWAL, IAS CHINMAY KUMAR MOHANTA VS | ADV. VS | // // 0 | |
| 106 | D-CONTC/47473/2024 | ARAVIND AGRAWAL, IAS HEMANANDA DAS VS | ADV. VS | // // 0 | |
| 107 | D-CONTC/47476/2024 | ARAVIND AGRAWAL, IAS TRUPTI PATRA VS | ADV. VS | // // 0 | |
| 108 | D-CONTC/47477/2024 | ARAVIND AGRAWAL, IAS BIKRAM KESHARI DEY VS | ADV. VS | // // 0 | |
| 109 | D-CONTC/47478/2024 | ARAVIND AGRAWAL, IAS JAGDISH DEO VS | ADV. VS | // // 0 | |
| 110 | D-CONTC/47481/2024 | ARAVIND AGRAWAL, IAS SUNELIKA PRAHARAJ VS | ADV. VS | // // 0 | |
| 111 | D-CONTC/47482/2024 | ARAVIND AGRAWAL, IAS JYOTI KISHORE MAHANTA VS | ADV. VS | // // 0 | |
| 112 | D-CONTC/47483/2024 | ARAVIND AGRAWAL, IAS BAPI SAHANI VS | ADV. VS | // // 0 | |
| 113 | D-CONTC/47485/2024 | ARAVIND AGRAWAL, IAS RAMYA RACHANA MOHANTY VS ARAVIND AGRAWAL, IAS | ADV. VS | // // 0 // | |

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| 114 | D-CONTC/47487/2024 | G.MADHUSUDAN RAO VS ASWATHY S., IAS | ADV. VS | // () | |
| 115 | D-CONTC/47489/2024 | RANJAN KUMAR ROUT VS SUSHILL KUMAR LOHANI, IAS, SECRETARY PANCHAYAT RAJ DEPT. | ADV. VS | // () | AOR20220001611C202400064 |
| 116 | D-CONTC/47492/2024 | ANURADHA CHOUDHURY VS SALINI PANDIT, IAS | ADV. VS | // () | |
| 117 | D-CONTC/47495/2024 | BIJAYA KUMAR GOUDA VS SALINI PANDIT, IAS | ADV. VS | // () | |
| 118 | D-CONTC/47497/2024 | BANSHIDHAR DAS VS KALI PRASANNA MOHAPATRA, IAS | ADV. VS | // () | |
| 119 | D-CONTC/47500/2024 | SUBASINI MALLICK @ BABULI MALLICK VS GADADHAR JENA, BEO, DHAMNAGAR | SUKANTA KUMAR NAYAK VS | // () | |
| 120 | D-CONTC/47516/2024 | JIBAN JYOTI JENA VS VISHAL SINGH, IAS | ACHYUTANANDA PATTANAIK VS | // () | |
| 121 | D-CONTC/47517/2024 | BIJAYA KUMAR JENA VS ASHISH THAKARE, IAS | ACHYUTANANDA PATTANAIK VS | // () | |
| 122 | D-CONTC/47519/2024 | BIJAYA KUMAR JENA VS ASHISH THAKARE, IAS | ACHYUTANANDA PATTANAIK VS | // () | |
| 123 | D-CONTR/33842/2024 | NIYATI DAS VS DAYANIDHI DASH, IIC, BALASARO SADAR | ADV. VS | //0 () | |
| 124 | D-CRLA/33763/2024 | DEEPAK GOUDA@DEEPAK GAUDA VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BAIDYANATHPUR /450 /2024 () | AOR20220001558C202400181 |
| 125 | D-CRLA/33766/2024 | SRIKANTA KUMAR SAHOO | PANCHANAN PANIGRAHI | BHADRAK RURAL /621 /2023 | AOD20240000001C202400341 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 126 | D-CRLA/33768/2024 | PURUSOTTAM BEHERA | JYOTI RANJAN DEO | VIGILANCE PS (BERHAMPUR) /21 /2001 | AOR20220001593C202400024 |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 127 | D-CRLA/33781/2024 | KANGALI BEHERA | SUBASH CHANDRA ACHARYA | ABHAYACHANDPUR /66 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 128 | D-CRLA/33791/2024 | BABU @ SK.SAKARUDDIN | ARJUNA CHARANA BEHERA | KHAIRA /315 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 129 | D-CRLA/33872/2024 | PRAKASH NAYAK | AMULYA RATNA PANDA | GOCHHAPADA /56 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 130 | D-CRLA/33879/2024 | BIKASH NAYAK | AMULYA RATNA PANDA | GOCHHAPADA /56 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 131 | D-CRLA/33886/2024 | BAIKUNTHA NATH NAIK | TARA PRASAD MOHAPATRA | BALASORE VIGILANCE /20 /2008 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 132 | D-CRLA/33904/2024 | KRUPASINDHU SAHU | PANCHANAN PANIGRAHI | BASUDEVPUR /268 /2016 | AOD20240000001C202400343 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 133 | D-CRLA/33943/2024 | JABARSINGH MAJHI | TUKUNA KUMAR MISHRA | KASHIPUR /124 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 134 | D-CRLLP/33944/2024 | BISWADARSANI DAS | BIJAYA KUMAR PARIDA 2 | SALIPUR /14 /2017 | AOD20220001998C202400021 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 135 | D-CRLMA/33827/2024 | PITABAS NAYAK | DEBASIS SARANGI | KASHIPUR /101 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 136 | D-CRLMC/33767/2024 | GANGADHAR BISHWAL@GANGADHAR BISWAL | RAJENDRA NARAYAN ROUT | SAHADEV KHUNTA /387 /2023 | AOR20220001558C202400180 |
| | | VS | VS | () | |

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| 137 | D-CRLMC/33772/2024 | STATE OF ODISHA RAHUL AGRAWAL VS | SIDHANT DWIBEDI VS | // /0 () | |
| 138 | D-CRLMC/33774/2024 | M/S P.K MINERALS PVT. LTD., KEONJHAR RAHUL AGRAWAL VS | SIDHANT DWIBEDI VS | // /0 () | |
| 139 | D-CRLMC/33779/2024 | M/S P.K MINERALS PVT. LTD., KEONJHAR KUMUDA CHANDRA PANDA VS | BIDYADHAR MANSING VS | // KHANDAGIRI P.S. /289 /2017 () | |
| 140 | D-CRLMC/33790/2024 | STATE OF ODISHA SWADHIN DASH VS | SAUBHAGYA KETAN NAYAK VS | // KABISURYANAGAR /112 /1997 () | AOR20220001207C202400023 |
| 141 | D-CRLMC/33815/2024 | STATE OF ODISHA DILLIP @ DHANESWAR JENA VS | SAMARENDRA MOHANTY VS | // BARAMBA /153 /2018 () | |
| 142 | D-CRLMC/33819/2024 CRLMC/4250/2024 | STATE OF ODISHA S.BALAJI ACHARY VS | DEVASHIS PANDA VS | // BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) | |
| 143 | D-CRLMC/33821/2024 | STATE OF ODISHA PUJARANI MUDULI VS | SURYASNATA MOHAPATRA VS | // KHANTAPADA /148 /2024 () | |
| 144 | D-CRLMC/33826/2024 | STATE OF ODISHA BIBEKANANDA SAHOO @ CHAGA VS | PRANAB KUMAR SAMANTRAY VS | // JAGATPUR /111 /2005 () | |
| 145 | D-CRLMC/33831/2024 | STATE OF ODISHA PRASAN KUMAR TANDI @ LUNA VS | S.S.RAY (2) VS | // GUNUPUR /139 /2020 () | |
| 146 | D-CRLMC/33844/2024 | STATE OF ODISHA KISHORE KUMAR VS | PRASANNA KUMAR NAYAK I VS | // /0 () | |
| 147 | D-CRLMC/33850/2024 | CBI, NEW DELHI PATITA@PATITAPABAN BARIK VS | MANAS KUMAR CHAND VS | // JANKIA P.S. /400 /2022 () | |
| | | STATE OF ODISHA | | // | |

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| 148 | D-CRLMC/33854/2024 | NANA@SK SADIK QUADRI VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | BANSADA /35 /2019 () // | |
| 149 | D-CRLMC/33855/2024 | MITA MAHANANDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | / /0 () // | |
| 150 | D-CRLMC/33856/2024 | BIDYADHAR SWAIN VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JANKIA P.S. /14 /2021 () // | |
| 151 | D-CRLMC/33857/2024 | CHANDAN KUMAR SAHU VS STATE OF ODISHA | MANAS KUMAR CHAND VS | TOMKA /46 /2022 () // | |
| 152 | D-CRLMC/33862/2024 | SALIM SUNA VS STATE OF ODISHA | SK. ZAFARULLA VS | NABARANGAPUR TOWN /176 /2024 () // | |
| 153 | D-CRLMC/33865/2024 | D.MURALI KRISHNA@DASARI MURALI KRISHNA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SAMBALPUR VIGILANCE /44 /2016 () // | |
| 154 | D-CRLMC/33868/2024 | INAYAT KHAN @ DISCO@ ANAYAT QUADRI KHAN VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BHADRAK TOWN /483 /2024 () // | AOR20220001558C202400182 |
| 155 | D-CRLMC/33876/2024 | PRAMOD KUMAR NAYAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KHAJURIPADA /112 /2015 () // | |
| 156 | D-CRLMC/33887/2024 | MAZLA @ SK. MAZLA @ SK. TAIRUDDIN @ SK.MAJUMDAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE SADAR /263 /2014 () // | |
| 157 | D-CRLMC/33892/2024 | LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA | ANIRUDHA DAS VS | BURLA /376 /2023 () // | |
| 158 | D-CRLMC/33896/2024 | NIHARIKA SAHU VS STATE OF ODISHA | SRIKANTA KU. NATH VS | / /0 () // | |
| 159 | D-CRLMC/33901/2024 | KABUL @ LAXMAN KHORA @ KABULA KHORA | PRANAYA KUMAR MAHARAJ | ORKEL /5 /2016 | |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 160 | D-CRLMC/33905/2024 | MADAN ADJUAD | TIRTH KUMAR SAHU | TITILAGARH /25 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 161 | D-CRLMC/33909/2024 | BLARAM DUTTA | KHAGESWAR BEHERA | BANSADA /338 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 162 | D-CRLMC/33914/2024 | GOURANGA PRADHAN | BIBHUTI RANJAN MOHANTY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 163 | D-CRLMC/33916/2024 | DEBABRATA JENA | SHIBANI SHANKAR PRADHAN | SUNABEDA /52 /2023 | |
| | | VS | VS | () | |
| | | MANASI MALLICK | | // | |
| 164 | D-CRLMC/33919/2024 | PRADHAN NAIK | LAMBODOR ACHARI | BADAGADA /207 /2017 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 165 | D-CRLMC/33932/2024 | ULLASHMANI MALLIK | ACHYUTANANDA PATTANAİK | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 166 | D-CRLMC/33950/2024 | SIKUNA MAJHI @ CHIKUNU MAJHI | TUKUNA KUMAR MISHRA | TIKIRI /5 /1999 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 167 | D-CRLMC/33953/2024 | MANOJ KUMAR DAS | GOURI KUMAR RATH | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 168 | D-CRLMP/33764/2024 | SHAKTI PRASAD DAS | SATYAPRAKASH DHAL | / / | AOR20220001446C202400013 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 169 | D-CRLMP/33771/2024 | KRUSHNA CHANDRA ACHARYA | KARUNAKAR GAYA | JAGATSINGPUR /352 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 170 | D-CRLMP/33784/2024 | AMALENDU DINDA | SUJIT KUMAR SAHU | / /0 | |
| | | VS | VS | () | |

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| 171 | D-CRLMP/33818/2024 | STATE OF ODISHA RAJIB SAMAL VS | SAPAN KUMAR LENKA VS | // /0 () | |
| 172 | D-CRLMP/33874/2024 | STATE OF ODISHA JAYANT KUMAR BEJ VS | BYOMAKESH TRIPATHY VS | // /0 () | |
| 173 | D-CRLMP/33877/2024 | STATE OF ODISHA SANKAR SUKLA VS | BYOMAKESH TRIPATHY VS | // /0 () | |
| 174 | D-CRLMP/33931/2024 | STATE OF ODISHA AJAYA DHAL VS | KALPATARU MISHRA VS | // BASTA /146 /2024 () | |
| 175 | D-CRLMP/33936/2024 | STATE OF ODISHA REETA SATAPATHY VS | SWETALINA PANDA VS | // /0 () | |
| 176 | D-CRLREV/33789/2024 | BASANTA KUMAR SATAPATHY SATYANANDA BEHERA VS | SANTOSH KUMAR DWIVEDY VS | // /0 () | |
| 177 | D-CRLREV/33795/2024 | STATE OF ODISHA LINGARAJ BEHERA VS | TIRTH KUMAR SAHU VS | // SPL.TASK FORCE /04 /2023 () | |
| 178 | D-CRLREV/33843/2024 | STATE OF ODISHA NARAYAN SAHU@NARAYANA SAHU VS | JUGALA KISHORE PANDA VS | // PATTAPUR (DIGAPAHANDI) /137 /2012 () | |
| 179 | D-CRLREV/33899/2024 | STATE OF ODISHA MADHAB CHANDRA DASH VS | K.C.RAJGURU MOHAPATRA VS | // BEGUNIA P.S. /102 /2020 () | |
| 180 | D-CRLREV/33937/2024 | STATE OF ODISHA BRUNDABATI SINGH VS | ANSHUMAN PANDA VS | // /0 () | |
| 181 | D-CRLREV/33949/2024 | STATE OF ODISHA SANTOSH KUMAR PANDI @ KUNA VS | LALATENDU SAMANTARAY VS | // KODALA /269 /2018 () | |
| | | STATE OF ODISHA | | // | |

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| 182 | D-CRP/47314/2024 | RAM BILASH RAM VS MATADIN RAM | AKSHAYA KUMAR DORA VS | // () | |
| 183 | D-DSREF/33775/2024 DSREF/5/2024 | STATE OF ODISHA VS PRASANT BAGAR | ADV. VS | JAMANKIRA /32 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) | Spl/0000014/2022 |
| 184 | D-FAO/47315/2024 | M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS MALIK ADULA RASID@M.K DILBAR | NAYAN BEHARI DAS VS | // () | |
| 185 | D-MACA/47300/2024 | CHAKRADHAR MALLIK VS MANOJ KUMAR MAHARANA | PRADEEP KUMAR MISHRA VS | // () | |
| 186 | D-MACA/47313/2024 | SIBA PRASAD SAHOO VS RANJAN KUMAR PATRA | BISHNU BRATA SINGH VS | // () | |
| 187 | D-MACA/47359/2024 | MANAGER LEGAL, RELAINCE GENERAL INSURANCE CO.LTD., CUTTACK VS TIKI DALPATI | SUBRAT SATPATHY VS | // () | |
| 188 | D-MACA/47369/2024 | RELAINCE GENERAL INSURANCE CO.LTD. VS T.SWAMINADAM | SUBRAT SATPATHY VS | // () | |
| 189 | D-MACA/47370/2024 | D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS BIDYUT PRAVA MOHANTY | PRASANTA KUMAR MAHALI VS | // () | |
| 190 | D-MACA/47389/2024 | D.M., M/S NATIONAL INSURANCE CO.LTD.,CUTTACK VS JHARANA SAHOO | MAHITOSH SINHA VS | // () | |
| 191 | D-MACA/47390/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SNEHALATA SWAIN | MAHITOSH SINHA VS | // () | |
| 192 | D-MACA/47411/2024 | SUDIPTA SAMANTARAY VS BIGNESH KUMAR BHUTIA | KALPATARU PANIGRAHI VS | // () | |
| 193 | D-MACA/47479/2024 | RELIANCE GENERAL INSURANCE CO. LTD., BBSR | SUBRAT SATPATHY | // | |

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| | | VS | VS | 0 | |
| | | JATADHARI PRADHAN | | // | |
| 194 | D-MATA/47362/2024 | KADAMBINI PRADHAN@NAYAK | BHABANI SHANKAR MISHRA 3 | // | |
| | | VS | VS | 0 | |
| | | PRASANT NAYAK | | // | |
| 195 | D-MATA/47522/2024 | BISHNU PRASAD BEHERA | BYOMAKESH TRIPATHY | // | |
| | | VS | VS | 0 | |
| | | DEBASHREE SAHOO | | // | |
| 196 | D-RPFAM/47425/2024 | RANJAN KUMAR SAHU | DEEPAK KU SAHOO | // | |
| | | VS | VS | 0 | |
| | | DEBASMITA SAHOO | | // | |
| 197 | D-RSA/47382/2024 | BASANTA KUMAR BISWAL | DWARIKA PRASAD MOHANTY | // | |
| | | VS | VS | 0 | |
| | | SUDHAKAR BISWAL | | // | |
| 198 | D-RSA/47420/2024 | DURGAPRASAD MISHRA | NALINI KUMAR JENA | // | |
| | | VS | VS | 0 | |
| | | GOVT. OF ODISHA,KHURDA | | // | |
| 199 | D-RSA/47502/2024 | SAMARENDRA MISHRA | SURENDRA KUMAR BISWAL | // | |
| | | VS | VS | 0 | |
| | | BIRENDRA KUMAR MISHRA | | // | |
| 200 | D-RSA/47558/2024 | PARAMA DANDASENA | ASHIS KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | DOLABATI BAG | | // | |
| 201 | D-RVWPET/47353/2024 | GENERAL MANAGER(TECHNICAL),NHAI, KHORDHA | UMESH CHANDRA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | AJAYA GUPTA | | // | |
| 202 | D-RVWPET/47354/2024 | GENERAL MANAGER(TECHNICAL),NHAI,KHORDHA | UMESH CHANDRA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | KUNJA BIHARI GUPTA | | // | |
| 203 | D-RVWPET/47356/2024 | GENERAL MANAGER(TECHNICAL), BBSR | UMESH CHANDRA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | GANGADHAR DASH | | // | |
| 204 | D-RVWPET/47490/2024 | BASANTI AMATA@KALTA | GHANASHYAM MUDULI | // | |
| | | VS | VS | 0 | |

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| 205 | D-STREV/47526/2024 | STATE OF ODISHA M/S. PARIDA CONSTRUCTION, BBSR VS | SANTOSH KUMAR MISHRA VS | // // () | |
| 206 | D-TRP(C)/47518/2024 | STATE OF ODISHA SUMITRA MALLICK @ NAYAK VS | RANJIT MOHANTY VS | // // () | |
| 207 | D-TRPCRL/33825/2024 | TAPAN KUMAR NAYAK RAKESH KUMAR PRUSTY VS | SATYABRATA MOHANTY VS | // // () | |
| 208 | D-WA/47316/2024 | PRITIMAYEE PRUSTY SAUDAMINI PRADHAN VS | KALPATARU ROUT VS | // // () | AOR20220001297C202400096 |
| 209 | D-WA/47407/2024 | STATE OF ODISHA STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // () | LOD20240000172C202400289 |
| 210 | D-WA/47431/2024 | RABINARAYAN SAHU STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // () | LOD20240000200C202400209 |
| 211 | D-WA/47454/2024 | SASHIKANTA PRADHAN ODISHA STAFF SELECTION COMMISSION, BBSR VS | SANJIB SWAIN VS | // // () | |
| 212 | D-WA/47461/2024 | SWAGATIKA MISHRA BABAJI CHARAN MALLICK VS | ADYASIDHI MISHRA VS | // // () | |
| 213 | D-WA/47498/2024 | UNION OF INDIA STATE OF ODISHA VS | SANGRAM JENA,A.G.A VS | // // () | LOD20240000172C202400290 |
| 214 | D-WA/47512/2024 | KARTIK CHANDRA PAUL STATE OF ODISHA VS | SANGRAM JENA,A.G.A VS | // // () | LOD20240000200C202400210 |
| 215 | D-WA/47529/2024 | BASANTA KUMAR SAHU STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // () | LOD20240000194C202400217 |
| | | PITAMBAR NAYAK | | // | |

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| 216 | D-WP(C)/47289/2024 | ALOK KUMAR PANDA VS RINA PANIGRAHI @ REENA PANIGRAHI | GAJENDRA NATH ROUT VS | // () | AOR20220004106C202400029 |
| 217 | D-WP(C)/47291/2024 | SRIHARI KAMILA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // () | |
| 218 | D-WP(C)/47292/2024 | JATRA KALINGA KANYA, JAJPUR VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // () | |
| 219 | D-WP(C)/47293/2024 | RASHMI RANJAN CHOUDHURY VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // () | |
| 220 | D-WP(C)/47294/2024 | PRADIP KUMAR SINGH VS THE CIVIL JUDGE (JR. DIVN.), BHUBANESWAR | BICHITRA NANDA MOHAPATRA VS | // () | |
| 221 | D-WP(C)/47295/2024 | SUBRAT MOHANTY VS STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // () | |
| 222 | D-WP(C)/47296/2024 | PRDEEP KUMAR SAMAL VS COMMISSIONER CUM SECRETARY PANCHAYAT RAJ AND DRINKING WATER DEPTT. | UMMAKANTA SAHOO VS | // () | AOD20240000001C202400340 |
| 223 | D-WP(C)/47297/2024 | ASHOK KUMAR PARIJA VS THE STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // () | |
| 224 | D-WP(C)/47298/2024 | CHARANA BARIK VS STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA VS | // () | |
| 225 | D-WP(C)/47301/2024 | BHAGIRATHI SAHOO VS IDBI BANK LIMITED, MUMBAI | RAKESH RANJAN DASH VS | // () | |
| 226 | D-WP(C)/47302/2024 WP(C)/27806/2024 | SUSANTA SAHU VS STATE OF ODISHA | SATYA RANJAN PATI VS MR.MOHAN KUMAR SAHU | // () | |
| 227 | D-WP(C)/47303/2024 | KAMAL BEHERA | KSHIROD KUMAR ROUT | // | |

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| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 228 | D-WP(C)/47304/2024 | SUSIL KUMAR SAHOO | KSHIROD KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 229 | D-WP(C)/47305/2024 | SHAIKH HASAN | ASHOK KUMAR MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 230 | D-WP(C)/47306/2024 | SASMITA PRADHANI | RANJAN KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 231 | D-WP(C)/47307/2024 | SOHAN RAM | ARIJEET MISHRA | // | |
| | WP(C)/27807/2024 | VS | VS | 0 | |
| | | UPENDRA NATH MOHANTA | | // | |
| 232 | D-WP(C)/47308/2024 | PRATAP KUMAR ROUT | KAMALAKANTA NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 233 | D-WP(C)/47309/2024 | RAMESH CHANDRA BISHI | LALATENDU SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 234 | D-WP(C)/47310/2024 | ASHOK KUMAR DAS | KAMALAKANTA NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 235 | D-WP(C)/47311/2024 | AJAYA KUMAR ROUSTRAY | KAMALAKANTA NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 236 | D-WP(C)/47312/2024 | DR.ANUPAM MISHRA | TRILOCHAN NANDA | // | |
| | WP(C)/27831/2024 | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 237 | D-WP(C)/47317/2024 | MADHABANANDA SAMAL | ANIL KUMAR DAS | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 238 | D-WP(C)/47319/2024 | RUPANCHAN SAHU | KRISHNA CHANDRA SAHU | // | |
| | | VS | VS | 0 | |

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|-----|--|--|----------------------------|----------------------|--------------------------|
| 239 | D-WP(C)/47320/2024 | STATE OF ODISHA PRABODHA KUMAR DASH VS | ANIL KUMAR DAS VS | // // 0 | |
| 240 | D-WP(C)/47322/2024 | STATE OF ODISHA KEYUR BHUSAN BHITRIA VS | KRISHNA CHANDRA SAHU VS | // // 0 | |
| 241 | D-WP(C)/47323/2024 | STATE OF ODISHA BALARAM SAHU VS | ANIL KUMAR DAS VS | // // 0 | |
| 242 | D-WP(C)/47324/2024 | STATE OF ODISHA KRUSHNA CHANDRA DAS VS | KRISHNA CHANDRA SAHU VS | // // 0 | |
| 243 | D-WP(C)/47325/2024 | STATE OF ODISHA JAGDISH CHANDRA JENA VS PREETI BAL | BIGYAN KUMAR SHARMA VS | // // 0 | |
| 244 | D-WP(C)/47326/2024 | SANTOSH KUMAR VS | ARUN KUMAR PATRA VS | // // 0 | |
| 245 | D-WP(C)/47327/2024 | STATE OF ODISHA UPENDRA NARAYANA MAHANTA VS | JYOTIRMAY GUPTA VS | // // 0 | |
| 246 | D-WP(C)/47328/2024 WP(C)/27823/2024 | STATE OF ODISHA AJAY KUMAR ROY VS MAHANADI COALFIELDS LIMITED | LALIT KUMAR MAHARANA VS | // // 0 | |
| 247 | D-WP(C)/47329/2024 | MANASI SINHA VS | JYOTIRMAY GUPTA VS | // // 0 | |
| 248 | D-WP(C)/47330/2024 | STATE OF ODISHA PRADEEP KUMAR MALIK VS | PRADEEP KUMAR DAS VS | // // 0 | AOR20220001207C202400022 |
| 249 | D-WP(C)/47331/2024 | STATE OF ODISHA JAGADISH RAY VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // // 0 | |

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|-----------|--|---|--------------------------------|-----------------------------|--------------------|
| 250 | D-WP(C)/47332/2024 WP(C)/27889/2024 | THANAPATI WSHG, HALADIA VS STATE OF ODISHA | APARESH BHOI VS | // 0 // | |
| 251 | D-WP(C)/47333/2024 | NRUSINGHA CHARAN MOHAPATRA VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 252 | D-WP(C)/47334/2024 | LIZARANI BISWAL VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // | |
| 253 | D-WP(C)/47335/2024 | SMRUTEESHREE ROUTRAY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // | |
| 254 | D-WP(C)/47336/2024 | M/S. M.J DEVELOPERS, NAYAPALLI, BBSR VS ASST.COMMISSIONER OF STATE TAX, BBSR-II | AJIT KUMAR ROY VS | // 0 // | |
| 255 | D-WP(C)/47337/2024 WP(C)/27865/2024 | MAA BUDHIMANGALA SHG., KENDRAPARA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // | |
| 256 | D-WP(C)/47339/2024 | PRADYUSH RANJAN MALLICK VS REGIONAL TRANSPORT OFFICER, ANGUL | ARIJEET MISHRA VS | // 0 // | |
| 257 | D-WP(C)/47340/2024 | BISWANATH PARAJA VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // | |
| 258 | D-WP(C)/47341/2024 | SOMANATH MOHANTY VS STATE OF ODISHA | JATINDRA KUMAR NAYAK VS | // 0 // | |
| 259 | D-WP(C)/47342/2024 | SUBASH CHANDRA ADHIKARI VS STATE OF ODISHA | JYOTI PATNAIK VS | // 0 // | |
| 260 | D-WP(C)/47344/2024 WP(C)/27872/2024 | SUNEMI MANDAL VS STATE OF ODISHA | GOPINATH MISHRA VS | // 0 // | |
| 261 | D-WP(C)/47345/2024 | PARBATI ROUT | SUDEEP KUMAR SARANGI | // | |

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|-----|--|--|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| 262 | D-WP(C)/47346/2024 | STATE OF ODISHA GAJENDRA BEHURA | SANJIB MOHANTY | // | AOR20220001611C202400063 |
| | | VS | VS | () | |
| 263 | D-WP(C)/47347/2024 | REGISTRAR, UTKAL UNIVERSITY BAIDYA NARAYAN SWAIN | NIRMAL RANJAN ROUTRAY | // | AOD20240000714C202400005 |
| | | VS | VS | () | |
| 264 | D-WP(C)/47348/2024 | UNION OF INDIA BHHAGWAT BHADRA | PRADIP KUMAR DHAL | // | |
| | | VS | VS | () | |
| 265 | D-WP(C)/47349/2024 | COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR MANOJ KUMAR NETAM | BIVUDATTA CHALAN | // | |
| | | VS | VS | () | |
| 266 | D-WP(C)/47350/2024 | STATE OF ODISHA KDF AGENCY, CUTTACK | BIKRAM CHANDRA GHADAI | // | |
| | | VS | VS | () | |
| 267 | D-WP(C)/47351/2024 | CENTRAL BANK OF INDIA, CUTTACK RANJIT KUMAR RAUTA | KISHORE KUMAR MISHRA | // | |
| | | VS | VS | () | |
| 268 | D-WP(C)/47352/2024 WP(C)/27861/2024 | COLLECTOR CUM DIST.MAGISTRATE GANJAM KALANDI CHARAN SAHOO | MANAS KUMAR CHAND | // | |
| | | VS | VS | () | |
| 269 | D-WP(C)/47355/2024 | STATE OF ORISSA HRUSIKESH BEHURA | NIRANJAN PRASAD PATRA | // | |
| | | VS | VS | () | |
| 270 | D-WP(C)/47358/2024 | STATE OF ODISHA MANJUSHREE DAS | NIRANJAN PRASAD PATRA | // | |
| | | VS | VS | () | |
| 271 | D-WP(C)/47360/2024 | STATE OF ODISHA DURYODHAN DASH | NIRANJAN PRASAD PATRA | // | |
| | | VS | VS | () | |
| 272 | D-WP(C)/47363/2024 | STATE OF ODISHA MANJUBALA SAHU | NIRANJAN PRASAD PATRA | // | |
| | | VS | VS | () | |

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|-----|--|--|--------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/47364/2024 WP(C)/27824/2024 | STATE OF ODISHA HARIHAR PUJHARI VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 274 | D-WP(C)/47365/2024 | PRAVAKAR MOHAPATRA VS UTKAL UNIVERSITY | SANJIB MOHANTY VS | // // 0 | AOR20220001611C202400065 |
| 275 | D-WP(C)/47366/2024 WP(C)/27826/2024 | JOGESH SARKAR VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 276 | D-WP(C)/47367/2024 | DILIP SINGH NAIK @ BANJARA VS STATE OF ODISHA | DHANANJAYA MUND VS | // // 0 | |
| 277 | D-WP(C)/47368/2024 WP(C)/27832/2024 | ADITYA SANDHA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 278 | D-WP(C)/47371/2024 | SANTANU KUMAR SAHOO VS STATE OF ODISHA | PITAMBAR BEHERA VS | // // 0 | |
| 279 | D-WP(C)/47372/2024 | ALOK BEHERA VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | // // 0 | |
| 280 | D-WP(C)/47373/2024 WP(C)/27835/2024 | ARUN KUMAR MEHER VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 281 | D-WP(C)/47375/2024 | THE SUPERINTENDING ENGINEER, TPWODL, SAMBALPUR VS SUBHADRA PRADHAN | PRASANTA KUMAR TRIPATHY VS | // // 0 | |
| 282 | D-WP(C)/47376/2024 | DEBASHIS BHOL VS STATE OF ODISHA | SHASHANKA SHEKHAR PATRA VS | // // 0 | |
| 283 | D-WP(C)/47377/2024 | HRUSHIKESH MARTHA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | // // 0 | |

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| 284 | D-WP(C)/47378/2024 | PRADEEP NAYAK VS STATE OF ODISHA | MAHESWAR MOHANTY VS | // 0 // | |
| 285 | D-WP(C)/47380/2024 | RAJASHREE NAYAK VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | // 0 // | |
| 286 | D-WP(C)/47383/2024 | NOOR BIBI VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // | |
| 287 | D-WP(C)/47385/2024 | PRAVAKAR JENA VS STATE OF ODISHA | MANAS PATI VS | // 0 // | AOR20220001535C202400130 |
| 288 | D-WP(C)/47386/2024 | JATINDRA DASH VS UNION OF INDIA | SAIBRATA RATH VS | // 0 // | |
| 289 | D-WP(C)/47387/2024 | KARAM SAHOO VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // | |
| 290 | D-WP(C)/47391/2024 | SURENDRA SAHOO VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // | |
| 291 | D-WP(C)/47393/2024 | M/S CHANDRIKA ENTERPRISE, CUTTACK VS STATE OF ODISHA | SUBASH CHANDRA PANI VS | // 0 // | |
| 292 | D-WP(C)/47394/2024 | NRUSINGHA CHARAN DEHURI VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // 0 // | |
| 293 | D-WP(C)/47396/2024 | PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA | MANAS PATI VS | // 0 // | AOR20220001535C202400131 |
| 294 | D-WP(C)/47397/2024 | NIRMAL KUMAR SWAIN VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | UMESH CHANDRA BEHURA VS | // 0 // | |
| 295 | D-WP(C)/47398/2024 | JAYANTA KUMAR NAIK | PRASANNA KUMAR NAYAK | // | |

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|-----|--------------------|--|--------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 296 | D-WP(C)/47399/2024 | PRADEEP KUMAR SWAIN | SATYAJIT MOHAPATRA (2) | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 297 | D-WP(C)/47400/2024 | SWETA SUCHARITA | UPENDRA KUMAR SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 298 | D-WP(C)/47402/2024 | AKSHYA KUMAR ROUSTRAY | JUDHISTHIR SAHOO | // | AOD20220003315C202400042 |
| | | VS | VS | 0 | |
| | | THE SECRETARY, INSURANCE OMBUDSMAN, BHUBANESWAR | | // | |
| 299 | D-WP(C)/47403/2024 | SUCHISMITA SINGH | GOPAL PRASAD JENA | // | |
| | | VS | VS | 0 | |
| | | THE STATE OF ODISHA | | // | |
| 300 | D-WP(C)/47405/2024 | AKHILA RAM JENA | SATYAJIT MOHAPATRA (2) | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 301 | D-WP(C)/47406/2024 | SIDHESWAR BEHERA | SOUGAT DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 302 | D-WP(C)/47409/2024 | MADHUSUDAN DASH | ANJAN KUMAR BISWAL | // | |
| | | VS | VS | 0 | |
| | | STAE OF ODISHA | | // | |
| 303 | D-WP(C)/47410/2024 | SARANGA BEHERA | KHIROD KUMAR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 304 | D-WP(C)/47412/2024 | DR. SANTANU KUMAR BEHERA | HARMOHAN DHAL | // | |
| | | VS | VS | 0 | |
| | | BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH | | // | |
| 305 | D-WP(C)/47413/2024 | KRISHNA DAS | PRASANTA KUMAR SATAPATHY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 306 | D-WP(C)/47414/2024 | ALEKHA CHANDRA DAS | RAMESH CH. BEHERA | // | |
| | | VS | VS | 0 | |

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|-----------|--------------------------|--|-----------------------------------|-----------------------------|--------------------|
| 307 | D-WP(C)/47415/2024 | STATE OF ODISHA DEEPAK KUMAR TIWARI VS | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 308 | D-WP(C)/47416/2024 | STATE OF ODISHA R.PRASAD RAO VS | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 309 | D-WP(C)/47417/2024 | STATE OF ODISHA NANDLAL SA VS | SAGARIKA SAHOO VS | // // 0 | |
| 310 | D-WP(C)/47422/2024 | STATE OF ODISHA DHALANI RANA VS | SATYA RANJAN PATI VS | // // 0 | |
| 311 | D-WP(C)/47424/2024 | STATE OF ODISHA PADMABATI NAIK VS | BANSHIDHAR SATAPATHY VS | // // 0 | |
| 312 | D-WP(C)/47426/2024 | STATE OF ODISHA RUCHISMITA SWAIN VS | ANIRUDHA DAS VS | // // 0 | |
| 313 | D-WP(C)/47427/2024 | STATE OF ODISHA AUGASTIN JOSEPH VS | BIBHUTI BHUSAN MISHRA VS | // // 0 | |
| 314 | D-WP(C)/47428/2024 | UNION OF INDIA SITARAM BAG VS | SAROJA KANTA MANDAL VS | // // 0 | |
| 315 | D-WP(C)/47429/2024 | STATE OF ODISHA ANANTA KISHORE MOHANTY VS | MAHESWAR MOHANTY VS | // // 0 | |
| 316 | D-WP(C)/47430/2024 | STATE OF ODISHA ANAND SINGH VS | SIDHARTHA DAS VS | // // 0 | |
| 317 | D-WP(C)/47432/2024 | STATE OF ODISHA AJIT BARAN PANDA VS DEPUTY DIRECTOR, DGGI, BBSR | PRANAYA KISHORE HARICHANDAN VS | // // 0 // | |

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| 318 | D-WP(C)/47433/2024 | MAA KUANSI MANGALA SWAYAN SAHAYIKA GOSWAMI, KENDRAPARA VS STATE OF ODISHA | PRASANTA KENDRAPARA VS STATE OF ODISHA | // 0 // | |
| 319 | D-WP(C)/47434/2024 | BALABHADRA GHANTA VS GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO., MUMBAI | JUDHISTHIR SAHOO VS GENERAL MANAGER, ICICI LOMBARD GENERAL INSURANCE CO., MUMBAI | // 0 // | AOD20220003315C202400043 |
| 320 | D-WP(C)/47435/2024 | ABHIMANYU CHAND VS UTKAL UNIVERSITY | SANJIB MOHANTY VS UTKAL UNIVERSITY | // 0 // | AOR20220001611C202400066 |
| 321 | D-WP(C)/47436/2024 | DHULIRAM BISWAL VS STATE OF ODISHA | MANAS RANJAN KHATUA VS STATE OF ODISHA | // 0 // | |
| 322 | D-WP(C)/47438/2024 | SULEMAN NAG VS CHIEF GENERAL MANAGER NALCO | SATYAJIT MOHAPATRA (2) VS CHIEF GENERAL MANAGER NALCO | // 0 // | |
| 323 | D-WP(C)/47439/2024 | AJAYA KUMAR SETHY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA | // 0 // | |
| 324 | D-WP(C)/47440/2024 | GULIA PAHADASINGH VS STATE OF ODISHA | MANAS RANJAN KHATUA VS STATE OF ODISHA | // 0 // | |
| 325 | D-WP(C)/47441/2024 | DILIP KUMAR SWAIN VS DEPUTY DIRECTOR, DGGI, BBSR | PRANAYA KISHORE HARICHANDAN VS DEPUTY DIRECTOR, DGGI, BBSR | // 0 // | |
| 326 | D-WP(C)/47442/2024 | BASUDEB PATRA VS STATE OF ODISHA | BAIDHAR SAHOO VS STATE OF ODISHA | // 0 // | |
| 327 | D-WP(C)/47443/2024 | PARIKHITA PRADHAN VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA | // 0 // | |
| 328 | D-WP(C)/47445/2024 | TRILOCHAN MAHAKUD VS UTKAL UNIVERSITY | SANJIB MOHANTY VS UTKAL UNIVERSITY | // 0 // | AOR20220001611C202400067 |
| 329 | D-WP(C)/47446/2024 | KIRTAN BIHARI NAYAK | PRAFULLA KUMAR MOHAPATRA | // | |

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|-----|--------------------|--|--------------------------|----------------------|-------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 330 | D-WP(C)/47447/2024 | M/S ANANTA GOPAL TRADERS | PRAVAT KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | UNION BANK OF INDIA | | // | |
| 331 | D-WP(C)/47448/2024 | HIMANSU HATI | SUSANTA KUMAR DASH | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 332 | D-WP(C)/47450/2024 | AJAYA KUMAR MOHANTY | NIRANJAN PANDA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 333 | D-WP(C)/47451/2024 | PRASANTA KUMAR PARIDA | PRAFULLA KUMAR MOHAPATRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 334 | D-WP(C)/47452/2024 | NAGENDRA PRASAD NAYAK | ABINASH BARIK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 335 | D-WP(C)/47453/2024 | KAMALAKANTA SWAIN | DEBASISH PATNAIK | // | |
| | WP(C)/27890/2024 | VS | VS | 0 | |
| | | SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR | | // | |
| 336 | D-WP(C)/47455/2024 | DEBASISH MOHANTY | SURESH KUMAR CHOUDHURY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 337 | D-WP(C)/47456/2024 | KAMALAKANTA SWAIN | DEBASISH PATNAIK | // | |
| | | VS | VS | 0 | |
| | | SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR | | // | |
| 338 | D-WP(C)/47457/2024 | KAMALAKANTA SWAIN | DEBASISH PATNAIK | // | |
| | | VS | VS | 0 | |
| | | SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR | | // | |
| 339 | D-WP(C)/47458/2024 | ALI KRISHNA PANDIT | UMA CHARAN MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 340 | D-WP(C)/47459/2024 | JAYASMITA KABAT | PRAFULLA CHANDRA ACHARYA | // | |
| | | VS | VS | 0 | |

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| 341 | D-WP(C)/47460/2024 | STATE OF ODISHA WADA SIMANCHALA RAO VS | PRASANNA KUMAR MISHRA VS | // // () | |
| 342 | D-WP(C)/47462/2024 | PRINCIPAL ACCOUNT GENERAL, BBSR KANHU CHARAN SANDHA VS | SANJIB MOHANTY VS | // // () | AOR20220001611C202400068 |
| 343 | D-WP(C)/47464/2024 | STATE OF ODISHA BHAKTABANDHU PRADHAN VS | ANIRUDHA DAS VS | // // () | |
| 344 | D-WP(C)/47465/2024 | STATE OF ODISHA NIRMAL CHANDRA JENA VS | KUNAL KUMAR SWAIN VS | // // () | |
| 345 | D-WP(C)/47466/2024 | STATE OF ODISHA CHARI @ CHARULATA MOHARANA VS | BHABANI SANKAR TRIPATHY (1) VS | // // () | |
| 346 | D-WP(C)/47467/2024 | STATE OF ODISHA SWATIREKHA KHATUA VS | TUSHAR KANTI SATAPATHY VS | // // () | |
| 347 | D-WP(C)/47471/2024 | STATE OF ODISHA SEKHPATNA SERVICE CO OPERATIVE SOCIETY LTD VS | BHABANI SANKAR TRIPATHY (1) VS | // // () | |
| 348 | D-WP(C)/47475/2024 | BANK OF BARODA M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD VS | BBSR PRASANN KUMAR MISHRA VS | // // () | |
| 349 | D-WP(C)/47480/2024 | THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMMISSIONER, ASHWINI KUAMR SAHU VS | BBSR PRADEEP KUMAR MOHAPATRA - 3 VS | // // () | |
| 350 | D-WP(C)/47484/2024 | STATE OF ODISHA LAXMI PRIYA SETHI VS | AUROVINDA MOHANTY VS | // // () | |
| 351 | D-WP(C)/47486/2024 | KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY UNIVERSITY, KIIT M/S. ODISHA AGRO INDUSTRIES CORPORATION LTD VS | BBSR PRASANN KUMAR MISHRA VS | // // () | |
| | | THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR | | // | |

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| 352 | D-WP(C)/47488/2024 | ABHIRAM SAHOO VS STATE OF ODISHA | GANESH PRASAD SAMAL VS STATE OF ODISHA | // 0 // | |
| 353 | D-WP(C)/47491/2024 | DIGAMBAR BARAL VS STATE OF ODISHA | BEDA PRAKASH PANDA VS STATE OF ODISHA | // 0 // | |
| 354 | D-WP(C)/47493/2024 | GOPAKANAHU BEHERA VS UTKAL UNIVERSITY | SANJIB MOHANTY VS UTKAL UNIVERSITY | // 0 // | AOR20220001611C202400069 |
| 355 | D-WP(C)/47494/2024 | BASANTA KUMAR MALLICK VS PRATIMA MALLICK | TRILOCHAN PANIGRAHI VS PRATIMA MALLICK | // 0 // | |
| 356 | D-WP(C)/47496/2024 | NURSINGHA NARAYAN BARIK VS STATE OF ODISHA | BISWA CHANDAN MOHANTY VS STATE OF ODISHA | // 0 // | |
| 357 | D-WP(C)/47499/2024 | M/S MAA MANGALA FIY ASK BRICKS VS STATE OF ODISHA | GANESH PRASAD SAMAL VS STATE OF ODISHA | // 0 // | |
| 358 | D-WP(C)/47503/2024 | M/S ODISHA AGRO INDUSTRIES CORPORATION LTD VS THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR | NIHAL KUMAR MISHRA VS THE APPELLATE AUTHORITY UNDER P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR | // 0 // | |
| 359 | D-WP(C)/47504/2024 | BINAYA BHUSAN MOHAPATRA VS STATE OF ODISHA | SAIBRATA RATH VS STATE OF ODISHA | // 0 // | |
| 360 | D-WP(C)/47505/2024 | ANITA RANI NAYAK VS AUTHORISED OFFICER CUM DIVISIONAL MANAGER, CANARA BANK, CUTTACK | AMIT PRASAD BOSE VS AUTHORISED OFFICER CUM DIVISIONAL MANAGER, CANARA BANK, CUTTACK | // 0 // | |
| 361 | D-WP(C)/47506/2024 | HAREKRISHNA MEHER VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS STATE OF ODISHA | // 0 // | |
| 362 | D-WP(C)/47508/2024 | KALU CHARAN PRADHAN VS STATE OF ODISHA | SADASIVA PATRA (1) VS STATE OF ODISHA | // 0 // | |
| 363 | D-WP(C)/47509/2024 | NIHARIKA MISHRA | NIHAL RATH | // | |

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|-----|--------------------|--|-------------------------|----------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 364 | D-WP(C)/47511/2024 | GANESH CHANDRA MISHRA | KISHORE KUMAR MISHRA | // | AOR20220001306C202400008 |
| | | VS | VS | () | |
| | | COLLECTOR, KHORDA | | // | |
| 365 | D-WP(C)/47513/2024 | M/S ODISHA AGRO INDUSTRIES CORPORATION LTD | NIHAL KUMAR MISHRA | // | |
| | | VS | VS | () | |
| | | THE APPELLATE AUTHORITY UNDER THE P.G.ACT, 1972-CUM-JOINT LABOUR COMNR, BBSR | | // | |
| 366 | D-WP(C)/47514/2024 | PRITAM SINGH | CHANDRAKANTA NAYAK | // | |
| | | VS | VS | () | |
| | | UNION OF INDIA | | // | |
| 367 | D-WP(C)/47520/2024 | ABHIRAM PATTANAIAK | NIHAL RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 368 | D-WP(C)/47521/2024 | KUNTALINI DEI | NIHAL RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 369 | D-WP(C)/47523/2024 | NIRMAL SINGH | RANJAN KUMAR NAYAK | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 370 | D-WP(C)/47524/2024 | ASHOK KUMAR MOHAPATRA | NIHAL RATH | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 371 | D-WP(C)/47525/2024 | ARCHITA NAYAK | SHAKTI PRASAD PANDA | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 372 | D-WP(C)/47527/2024 | RAKESH PANDA | PRABODHA CHANDRA NAYAK | // | AOR20220001657C202400071 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 373 | D-WP(C)/47528/2024 | KUNJABIHARI PANDA | BIJAY KUMAR MOHANTY | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 374 | D-WP(C)/47530/2024 | REKHA SATPATHY | SUSANTA KUMAR NAYAK | // | |
| | | VS | VS | () | |

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|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 375 | D-WP(C)/47531/2024 | STATE OF ORISSA BANKUBIHARI DHIR VS | NIRANJAN LENKA VS | // // 0 | |
| 376 | D-WP(C)/47533/2024 | STATE OF ODISHA JAGABANDHU MUNI VS | SAMIR KUMAR MISHRA VS | // // 0 | |
| 377 | D-WP(C)/47534/2024 | STATE OF ODISHA NILADRI SANYAL VS | SUKANTA KUMAR NAYAK (2) VS | // // 0 | |
| 378 | D-WP(C)/47535/2024 | STATE OF ODISHA ADIKANDA DEY VS | CHITTA RANJAN PATTNAIK VS | // // 0 | |
| 379 | D-WP(C)/47536/2024 | STATE OF ODISHA MANGAL SINGH VS | NIRANJAN LENKA VS | // // 0 | |
| 380 | D-WP(C)/47537/2024 | STATE OF ODISHA KSHETRA MOHAN SI VS | NIRANJAN LENKA VS | // // 0 | |
| 381 | D-WP(C)/47538/2024 | STATE OF ODISHA MITRA MOHAPATRA VS | SASWATI MOHAPATRA VS | // // 0 | |
| 382 | D-WP(C)/47539/2024 | STATE OF ODISHA M/S. RATHI STEEL AND POWER LTD., NEW DELHI VS | SATYA SMRUTI MOHANTY VS | // // 0 | |
| 383 | D-WP(C)/47541/2024 | STATE OF ODISHA CHITTA RANJAN MOHANTY VS | BISWARANJAN MAHARATHA VS | // // 0 | |
| 384 | D-WP(C)/47542/2024 | STATE OF ODISHA BIJAY KUMAR MUNDRA VS | RUPESH KUMAR KANUNGO VS | // // 0 | |
| 385 | D-WP(C)/47543/2024 | STATE OF ODISHA ARATI KHILAR VS STATE OF ORISSA | SAPAN KUMAR PAL VS | // // 0 // | |

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|-----|--------------------|---|----------------------------|----------------------|-------------|
| 386 | D-WP(C)/47544/2024 | SULOCHANA NAYAK @ MANI JENA VS THE COMMISSIONER, BBSR MUNICIPAL CORPORATION, BBSR | SUDHANSU SEKHAR JENA VS | // 0 | |
| 387 | D-WP(C)/47546/2024 | MRINALINI PADHI VS STATE OF ODISHA | ANAND PRAKASH DAS VS | // 0 | |
| 388 | D-WP(C)/47547/2024 | PADMAN BARIK @ PADMAN KUMAR BARIK VS STATE OF ODISHA | BIBHU PRASAD PANDA VS | // 0 | |
| 389 | D-WP(C)/47548/2024 | SWADHIN SWAIN VS THE COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., KHORDHA | SUJATA JENA VS | // 0 | |
| 390 | D-WP(C)/47549/2024 | SISIR KANTA PANDA VS STATE OF ODISHA | SOUMYA MISHRA VS | // 0 | |
| 391 | D-WP(C)/47550/2024 | ABHAY KUMAR SAHOO VS CHAIRMAN, BARGARH MUNICIPALITY, BARGARH | AMIT PRASAD BOSE VS | // 0 | |
| 392 | D-WP(C)/47551/2024 | RAMABHAKTA KARKETA @ KERKATA VS STATE OF ODISHA | BIBHU PRASAD PANDA VS | // 0 | |
| 393 | D-WP(C)/47552/2024 | SANKAR BINDHANI VS STATE OF ORISSA | SAPAN KUMAR PAL VS | // 0 | |
| 394 | D-WP(C)/47553/2024 | DURGA PRASAD DALAI VS STATE OF ODISHA | SAPAN KUMAR PAL VS | // 0 | |
| 395 | D-WP(C)/47554/2024 | NIRAKAR SAHOO VS STATE OF ODISHA | SAYANTAN PANDA VS | // 0 | |
| 396 | D-WP(C)/47555/2024 | ARATI BEJ VS STATE OF ORISSA | SAPAN KUMAR PAL VS | // 0 | |
| 397 | D-WP(C)/47556/2024 | PRIYADARSHINI AMRITA PANDA | BASUDEV PUJARI | // | |

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|-----|---------------------|-------------------------|----------------------------|-----------------------|--------------------------|
| | | VS | VS | () | |
| | | BISWAJIT PATI | | // | |
| 398 | D-WP(C)/47557/2024 | KAJAL MADULI | SAPAN KUMAR PAL | // | |
| | | VS | VS | () | |
| | | STATE OF ORISSA | | // | |
| 399 | D-WP(C)/47559/2024 | NIMAI MADULI @ MUDULI | SAPAN KUMAR PAL | // | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 400 | D-ABLAPL/33765/2024 | RAJKISHORE SWAIN | BIJAYA KUMAR BEHERA 1 | BONTH /35 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 401 | D-ABLAPL/33770/2024 | ROSANMANI SAHU @ ADITYA | SAROJ RANJAN SUBUDHI | KHALLIKOTE /878 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 402 | D-ABLAPL/33777/2024 | JAGAN JIBAN JENA | PRANAB RANJAN CHHATOI | BANKI /373 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 403 | D-ABLAPL/33778/2024 | RAMESH BEHERA | ANUGRAHA NARAYAN SAMANTRAY | KARANJIA /342 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 404 | D-ABLAPL/33783/2024 | BICHITRANANDA NAYAK | BIPIN KUMAR NAYAK | KONARK /215 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 405 | D-ABLAPL/33788/2024 | ASHMEET KUMAR GUGNANI | SIDHARTHA MISHRA | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 406 | D-ABLAPL/33792/2024 | CHINMAYA BEHERA | ARIJEET MISHRA | AUL /668 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 407 | D-ABLAPL/33793/2024 | SACHINATH KHILAR | LALITENDU BHUYAN | TELKOI /291 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 408 | D-ABLAPL/33796/2024 | SANTOSH DAS | SOUBHAGYA KUMAR DASH | KHALLIKOTE /826 /2024 | AOR20220001631C202400157 |
| | | VS | VS | () | |

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| 409 | D-ABLAPL/33797/2024 | STATE OF ODISHA LAKAKAPU RANJAN RAO VS | SOUBHAGYA KUMAR DASH VS | // GURANDI /99 /2024 () | AOR20220001631C202400155 |
| 410 | D-ABLAPL/33799/2024 | STATE OF ODISHA SRI CHITTARANJAN PILLA VS | LALITENDU MISHRA VS | // // () | AOD20220004458C202400007 |
| 411 | D-ABLAPL/33800/2024 | STATE OF ODISHA BIKASH KUMAR BISWAL VS | DEBENDRA KUMAR DHAR VS | // PARJANG /167 /2023 () | |
| 412 | D-ABLAPL/33803/2024 | STATE OF ODISHA RAKESH @ RAKAS BISOI VS | ASIT KUMAR JENA VS | // JENAPUR /235 /2024 () | |
| 413 | D-ABLAPL/33805/2024 | STATE OF ODISHA DEBA @ DEBENDRA MALIK VS | PRAMODA KUMAR MISHRA VS | // RAJKANIKA /433 /2024 () | |
| 414 | D-ABLAPL/33806/2024 | STATE OF ODISHA BHARAT SUNDARAY @ BHARAT SUNDARA VS | PRANAYA KUMAR DASH VS | // NACHUNI /356 /2024 () | |
| 415 | D-ABLAPL/33808/2024 | STATE OF ODISHA BIBHUDUTTA DAS VS | PRAVAT KUMAR MUDULI VS | // UDALA /377 /2024 () | |
| 416 | D-ABLAPL/33810/2024 | STATE OF ODISHA SAGAR BEHERA VS | SAPAN KUMAR LENKA VS | // GOBINDAPUR /223 /2024 () | |
| 417 | D-ABLAPL/33812/2024 | STATE OF ODISHA SANJUA BEHERA VS | GOKHA BEHERA VS | // CHOUDWAR /521 /2024 () | |
| 418 | D-ABLAPL/33813/2024 | STATE OF ODISHA DASARATHA BARIK @ DASARATHI BARIK VS | SAPAN KUMAR LENKA VS | // INFOCITY PS /507 /2024 () | |
| 419 | D-ABLAPL/33817/2024 | STATE OF ODISHA ASIF NAZAR @ MD.ASIF NAZAR VS STATE OF ODISHA | MUHAMMAD MUSTAQ ANSARI VS | // MAHILA PS SAMBALPUR /98 /2024 () // | |

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| 420 | D-ABLAPL/33820/2024 | ARUN JAL VS STATE OF ODISHA | SUSAMA RANI SAHOO VS | // 0 () // | |
| 421 | D-ABLAPL/33823/2024 | MAHESWAR MOHAKUD @ MAHAKUD VS STATE OF ODISHA | S.S.RAY (2) VS | JASHIPUR /173 /2024 () // | |
| 422 | D-ABLAPL/33829/2024 | SARAT BEHERA VS STATE OF ODISHA | AVIRAM PATRA VS | TALCHER TOWN /103 /2024 () // | |
| 423 | D-ABLAPL/33830/2024 | SAROJ @ SAROJ KUMAR AGASTY VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | MALKANGIRI /615 /2024 () // | |
| 424 | D-ABLAPL/33832/2024 | SARAT BEHERA VS STATE OF ODISHA | AVIRAM PATRA VS | TALCHER TOWN /101 /2024 () // | |
| 425 | D-ABLAPL/33833/2024 | SOUMYARANJAN SWAIN VS STATE OF ODISHA | BASANTA KUMAR NANDA VS | SONEPUR /355 /2024 () // | |
| 426 | D-ABLAPL/33839/2024 | HIMANSHU SEKHAR PRUSTY VS STATE OF ODISHA | ARUN KUMAR BEHERA VS | KHUNTA /343 /2024 () // | AOR20220003422C202400089 |
| 427 | D-ABLAPL/33841/2024 | GITANJALI RANA VS STATE OF ODISHA | HIMANSU SEKHAR SATAPATHY VS | BALIANTA P.S. /489 /2024 () // | |
| 428 | D-ABLAPL/33845/2024 | HRUSIKESH SAHOO @ SAHU VS STATE OF ODISHA | AKSHAYA KUMAR JENA VS | // 0 () // | |
| 429 | D-ABLAPL/33848/2024 | K. DANDAPANI PATRA @ DANDA PATRA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /287 /2024 () // | |
| 430 | D-ABLAPL/33849/2024 | BIDYADHAR SAHOO VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /749 /2024 () // | |
| 431 | D-ABLAPL/33851/2024 | NRUSINGHA CHARAN MOHAPATRA | PARSURAM PANDA | KENDRAPARA /232 /2024 | |

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|-----|---------------------|---------------------------------|-------------------------|-----------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 432 | D-ABLAPL/33852/2024 | RAKESH SUKULA @ RAKESH BEHERA | ASHUTOS DASH | CHANDRASEKHARPUR /736 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 433 | D-ABLAPL/33853/2024 | KUNDAN KUMAR SONI @ KUNDAN SONI | SIDHARTHA DAS | ORIENT /202 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 434 | D-ABLAPL/33859/2024 | SURA @ SURENDRA NAYAK | SAROJ KUMAR DASH | JANKIA P.S. /355 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 435 | D-ABLAPL/33860/2024 | MANJIT SINGH BARIK | SATYA NARAYAN MISHRA 4 | KHARIAR /338 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 436 | D-ABLAPL/33861/2024 | BASANTA KUMAR MALIK | RABI NARAYAN PANDA | MARINE CHUDAMANI /17 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 437 | D-ABLAPL/33863/2024 | JAMIRUDDIN SAHA @ KANHU | DALIRANI BEHURAY | SORO /607 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 438 | D-ABLAPL/33864/2024 | MASTERAM SABAR | SATYA NARAYAN MISHRA 4 | KHARIAR /361 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 439 | D-ABLAPL/33866/2024 | BINOD HATI | BYOMAKESH TRIPATHY | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 440 | D-ABLAPL/33867/2024 | PARTHA SARATHI JENA | ARUN KUMAR BEHERA | KHUNTA /343 /2024 | AOR20220003422C202400090 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 441 | D-ABLAPL/33869/2024 | SUNITA PRADHAN | BYOMAKESH TRIPATHY | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 442 | D-ABLAPL/33871/2024 | KHIROD CHARAN BARAL | BYOMAKESH TRIPATHY | //0 | |
| | | VS | VS | () | |

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| 443 | D-ABLAPL/33873/2024 | STATE OF ODISHA INDRAMANI NAHAK VS | BYOMAKESH TRIPATHY VS | // / /0 () | |
| 444 | D-ABLAPL/33881/2024 | STATE OF ODISHA MANAS KUMAR SAHOO VS | LINGARAJ MOHANTY VS | // KHURDA P.S. /766 /2023 () | AOD20240000806C202400009 |
| 445 | D-ABLAPL/33883/2024 | STATE OF ODISHA MUKTIKANTA SWAIN VS | SURESH KUMAR PANDA VS | // MAHILA P.S. BUXIBAZAR /172 /2024 () | |
| 446 | D-ABLAPL/33884/2024 | STATE OF ODISHA SHANTI SINGH VS | AMULYA RATNA PANDA VS | // BALASORE SADAR /395 /2024 () | |
| 447 | D-ABLAPL/33888/2024 | STATE OF ODISHA SK. RAFIK VS | JAYANTA KUMAR MAJHI VS | // SAHADEV KHUNTA /384 /2024 () | |
| 448 | D-ABLAPL/33889/2024 | STATE OF ODISHA SEKHAR SETHI VS | PRAFULLA KUMAR BISWAL VS | // RAJKANIKA /453 /2024 () | |
| 449 | D-ABLAPL/33891/2024 | STATE OF ODISHA SANTOSH KUMAR MOHANTY VS | SOUMYA RANJAN DAS VS | // BAMBARI /251 /2024 () | |
| 450 | D-ABLAPL/33893/2024 | STATE OF ODISHA DHANESWAR SAHOO VS | SOUMYA RANJAN DAS VS | // BAMBARI /251 /2024 () | |
| 451 | D-ABLAPL/33897/2024 | STATE OF ODISHA TAPAS NAYAK VS | PRASANTA KUMAR SAHOO VS | // / /0 () | |
| 452 | D-ABLAPL/33900/2024 | STATE OF ODISHA BIRENDRA GOUDA VS | BIJAY KUMAR BEHERA VS | // / /0 () | |
| 453 | D-ABLAPL/33902/2024 | STATE OF ODISHA NARENDRA GOUDA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | // / /0 () // | |

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|-----|---------------------|---|------------------------------|------------------------------------|-------------|
| 454 | D-ABLAPL/33906/2024 | DASARATHI PANDA VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | AIRPORT /335 /2024 () // | |
| 455 | D-ABLAPL/33907/2024 | SAGAR MAJHI VS STATE OF ODISHA | RAKESH BEHERA VS | NIHALPRASAD /181 /2024 () // | |
| 456 | D-ABLAPL/33908/2024 | GURPREET SINGH VS STATE OF ODISHA | ANIRUDHA DAS VS | UDITNAGAR /322 /2024 () // | |
| 457 | D-ABLAPL/33910/2024 | CHITTARANJAN SAHOO VS STATE OF ODISHA | AKASH BHUYAN VS | / /0 () // | |
| 458 | D-ABLAPL/33912/2024 | NABA KISHORE BEHERA VS STATE OF ODISHA | MRUGANKA MAULI PATNAIK VS | PIPLI /502 /2024 () // | |
| 459 | D-ABLAPL/33913/2024 | BHANU @ BHANUMATI SENAPATI VS STATE OF ODISHA | DEEPAK KUMAR DAS VS | BALANGA /49 /2024 () // | |
| 460 | D-ABLAPL/33915/2024 | DASARATHI PALA @ DASHARATHI PALA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | FATEGARH /269 /2024 () // | |
| 461 | D-ABLAPL/33920/2024 | SHRABANI ROUT VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | BURLA /409 /2024 () // | |
| 462 | D-ABLAPL/33923/2024 | RATAN PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BAUNISUNI /152 /2024 () // | |
| 463 | D-ABLAPL/33926/2024 | INDRA BHUE @ INDRAMANI BHUE VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | SOHELLA /380 /2024 () // | |
| 464 | D-ABLAPL/33927/2024 | ARUN TARAI VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | KUAKHIA /448 /2024 () // | |
| 465 | D-ABLAPL/33928/2024 | DUSMANTA KARNA @ DUSMANTA KUMAR KARNASURYAKANTA DWIBEDI | | BOUDH /371 /2024 | |

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|-----------|--------------------------|-----------------------------|--------------------------------|---|--------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 466 | D-ABLAPL/33933/2024 | MONALISA DAS @ BARSA | LAXMIKANTA MOHANTY | TIRTOL /545 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 467 | D-ABLAPL/33934/2024 | SURYAMANI BEHERA | SMRUTI RANJAN ROUT | NISCHINTAKOILI /69 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 468 | D-ABLAPL/33941/2024 | BHAGABAN CH. DAS @ BHAGA | SAMEER KUMAR DAS | CHANDAPUR /118 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 469 | D-ABLAPL/33945/2024 | ASIT KUMAR BEHURIA | NRUSINGH CH. ROUT | RAJKANIKA /431 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 470 | D-ABLAPL/33946/2024 | ABDUL MAZID KHAN | SUKANTA KUMAR NAYAK (2) | BASUDEVPUR /738 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 471 | D-ABLAPL/33952/2024 | BACHAN NAYAK | ACHYUTANANDA PATTANAİK | FATEGARH /284 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 472 | D-ABLAPL/33955/2024 | RASHMITA NAYAK | SUNIT SAHOO | TIRTOL /533 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 473 | D-ABLAPL/33958/2024 | ANUP SAHOO | PRAVASH CHANDRA JENA | CYBER CRIME AND E.O, BALASORE /32 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 474 | D-ABLAPL/33959/2024 | DUKHANASAN LUI | JAGABANDHU SAHU | JAGDALPUR /165 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 475 | D-ABLAPL/33961/2024 | SANJAY BARAL @ BABUA | PRIYA RANJAN MISHRA | DHAMNAGAR /480 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 476 | D-ABLAPL/33962/2024 | BHOLA @ SAKTIPADA DAS | PRAKASH CHANDRA DASH | PATTAMUNDAI /260 /2024 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :11/11/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|----------------------------|--|-------------|
| 477 | D-ABLAPL/33963/2024 | STATE OF ODISHA AJAY BARAL @ AJAY KUMAR BARAL VS | PRIYA RANJAN MISHRA VS | // DHAMNAGAR /480 /2024 () | |
| 478 | D-ABLAPL/33964/2024 | STATE OF ODISHA SANTOSH NATH @ PRAVAS NATH VS | PRAKASH CHANDRA DASH VS | // KENDRAPARA SADAR /93 /2024 () | |
| 479 | D-ABLAPL/33967/2024 | STATE OF ODISHA LUZUN KUMAR DAS VS | NIRANJAN LENKA VS | // TIGIRIA /49 /2024 () | |
| 480 | D-ABLAPL/33968/2024 | STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERATIRTH KUMAR SAHU VS | VS | // DHUSURI /376 /2024 () | |
| 481 | D-ABLAPL/33970/2024 | STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERATIRTH KUMAR SAHU VS | VS | // DHUSURI /367 /2024 () | |
| 482 | D-ABLAPL/33973/2024 | STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERATIRTH KUMAR SAHU VS | VS | // DHUSURI /360 /2024 () | |
| 483 | D-ABLAPL/33974/2024 | STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERATIRTH KUMAR SAHU VS | VS | // DHUSURI /355 /2024 () | |
| 484 | D-ABLAPL/33975/2024 | STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERATIRTH KUMAR SAHU VS | VS | // DHUSURI /366 /2024 () | |
| 485 | D-ABLAPL/33976/2024 | STATE OF ODISHA MANOJ KUMAR SETHI VS STATE OF ODISHA | SIBARANJAN POLEI VS | // CHATRAPUR /131 /2017 () // | |

ORISSA HIGH COURT

MISC CASES FILED on :11/11/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|--|---|----------------------|
| 1 | D-CRLLP/160/2017 CRLLP/160/2017 | STATE OF ODISHA MP | STANDING COUNSEL,VIGILANCE | 54/2024 |
| 2 | D-TRPCRL/33825/2024 TRPCRL/ / | RAKESH KUMAR PRUSTY MP | SATYABRATA MOHANTY | 86/2024 |
| 3 | D-CRP/47314/2024 CRP/ / | RAM BILASH RAM MP | AKSHAYA KUMAR DORA | 88/2024 |
| 4 | D-WPC(OAC)/4787/2016 WPC(OAC)/4787/2016 | YUDHISTHIRA SETHI MP | | 93/2024 |
| 5 | D-STREV/47526/2024 STREV/ / | M/S. PARIDA CONSTRUCTION, BBSR MP | SANTOSH KUMAR MISHRA | 98/2024 |
| 6 | D-STREV/47526/2024 STREV/ / | M/S. PARIDA CONSTRUCTION, BBSR MP | SANTOSH KUMAR MISHRA | 99/2024 |
| 7 | D-JCRLA/143/2023 JCRLA/143/2023 | GOVINDA DHARAI MP | ADV. | 233/2024 |
| 8 | D-JCRLA/9/2022 JCRLA/9/2022 | RAMA CHANDRA PARIDA MP | M/S SUSHANTA KU. DAS, S.K.PAL, B.SWAIN, AKHANDA. | 234/2024 |
| 9 | D-CRLMP/25658/2024 CRLMP/1257/2024 | HIMANSHU PATEL MP | | 256/2024 |
| 10 | D-TRP(C)/47518/2024 TRP(C)/ / | SUMITRA MALLICK @ NAYAK MP | RANJIT MOHANTY | 377/2024 |
| 11 | D-RVWPET/356/2023 RVWPET/356/2023 | JAYASHREE SAHOO MP | SOUMYA MISHRA | 413/2024 |
| 12 | D-RVWPET/45605/2024 RVWPET/ / | CHIEF EXECUTIVE OFFICER-IN-CHARGE, THE URBISINORENORANVE BANK LTD.,CUTTACK MP | | 414/2024 |
| 13 | D-RVWPET/47490/2024 RVWPET/ / | BASANTI AMATA@KALTA MP | GHANASHYAM MUDULI | 415/2024 |
| 14 | D-RVWPET/47490/2024 RVWPET/ / | BASANTI AMATA@KALTA MP | GHANASHYAM MUDULI | 416/2024 |
| 15 | D-RPFAM/134/2023 RPFAM/134/2023 | SARASWATI SAHOO MP | DURGA PRASANNA MISHRA | 482/2024 |
| 16 | D-RPFAM/47425/2024 RPFAM/ / | RANJAN KUMAR SAHU MP | DEEPAK KU SAHOO | 483/2024 |
| 17 | D-RPFAM/47425/2024 RPFAM/ / | RANJAN KUMAR SAHU MP | DEEPAK KU SAHOO | 484/2024 |
| 18 | D-MATA/47362/2024 MATA/ / | KADAMBINI PRADHAN@NAYAK MP | BHABANI SHANKAR MISHRA 3 | 498/2024 |
| 19 | D-MATA/47522/2024 MATA/ / | BISHNU PRASAD BEHERA MP | BYOMAKESH TRIPATHY | 499/2024 |
| 20 | D-MATA/47522/2024 MATA/ / | BISHNU PRASAD BEHERA MP | BYOMAKESH TRIPATHY | 500/2024 |
| 21 | D-MATA/252/2023 MATA/252/2023 | SHAILABALA NAYAK MP | BALARAM NAYAK | 501/2024 |
| 22 | D-CMAPL/47299/2024 CMAPL/ / | MAMINI GOUDA MP | ADV | 559/2024 |
| 23 | D-CMAPL/45122/2024 CMAPL/ / | BHANJA KISHORE NAYAK MP | ADV. | 560/2024 |
| 24 | D-CMAPL/45122/2024 CMAPL/ / | BHANJA KISHORE NAYAK MP | ADV. | 561/2024 |
| 25 | D-FAO/47315/2024 FAO/ / | M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK MP | TAPAN BEHARI DAS | 960/2024 |
| 26 | D-FAO/633/2012 | ASHIS MITRA | M/S.SAMIR K.MISHRA | |

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|----|---------------------|----------------------------|------------------------------|-----------|
| | FAO/633/2012 | MP | | 961/2024 |
| 27 | D-FAO/34138/2024 | SEBIKA PARHI | DEVASHIS PANDA | |
| | FAO/359/2024 | MP | | 962/2024 |
| 28 | D-CRLREV/28877/2024 | GANDETI BANGARU | BIRAJA PRASANNA DAS | |
| | CRLREV/543/2024 | MP | | 1052/2024 |
| 29 | D-CRLREV/33843/2024 | NARAYAN SAHU@NARAYANA SAHU | JUGALA KISHORE PANDA | |
| | CRLREV/ / | MP | | 1053/2024 |
| 30 | D-CRLREV/33843/2024 | NARAYAN SAHU@NARAYANA SAHU | JUGALA KISHORE PANDA | |
| | CRLREV/ / | MP | | 1054/2024 |
| 31 | D-CRLREV/33899/2024 | MADHAB CHANDRA DASH | K.C.RAJGURU MOHAPATRA | |
| | CRLREV/ / | MP | | 1055/2024 |
| 32 | D-CRLREV/420/2022 | BATAKRUSHNA BEHERA | M.A.ALI | |
| | CRLREV/420/2022 | MP | | 1056/2024 |
| 33 | D-CRLREV/33937/2024 | BRUNDABATI SINGH | ANSHUMAN PANDA | |
| | CRLREV/ / | MP | | 1057/2024 |
| 34 | D-CRLREV/33937/2024 | BRUNDABATI SINGH | ANSHUMAN PANDA | |
| | CRLREV/ / | MP | | 1058/2024 |
| 35 | D-CRLREV/33949/2024 | SANTOSH KUMAR PANDI @ KUNA | LALATENDU SAMANTARAY | |
| | CRLREV/ / | MP | | 1059/2024 |
| 36 | D-CRLREV/33949/2024 | SANTOSH KUMAR PANDI @ KUNA | LALATENDU SAMANTARAY | |
| | CRLREV/ / | MP | | 1060/2024 |
| 37 | D-RSA/348/2006 | DIBAKAR SAHU | M/S.MANOJ KU.MISHRA | |
| | RSA/348/2006 | MP | | 1282/2024 |
| 38 | D-RSA/45957/2024 | KARUNAKAR PRUSTY | SAMIR KUMAR MISHRA, (SR.ADV) | |
| | RSA/ / | MP | | 1283/2024 |
| 39 | D-RSA/47420/2024 | DURGAPRASAD MISHRA | NALINI KUMAR JENA | |
| | RSA/ / | MP | | 1284/2024 |
| 40 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1285/2024 |
| 41 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1286/2024 |
| 42 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1287/2024 |
| 43 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1288/2024 |
| 44 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1289/2024 |
| 45 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1290/2024 |
| 46 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1291/2024 |
| 47 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1292/2024 |
| 48 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1293/2024 |
| 49 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1294/2024 |
| 50 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1295/2024 |
| 51 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1296/2024 |
| 52 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1297/2024 |
| 53 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1298/2024 |
| 54 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1299/2024 |
| 55 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1300/2024 |
| 56 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1301/2024 |
| 57 | D-RSA/407/2012 | SOURA KU.NAIK | M/S.SAKTIDHAR DAS | |
| | RSA/407/2012 | MP | | 1302/2024 |

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| 58 | D-RSA/407/2012 RSA/407/2012 | SOURA KU.NAIK MP | M/S.SAKTIDHAR DAS | 1303/2024 |
| 59 | D-RSA/407/2012 RSA/407/2012 | SOURA KU.NAIK MP | M/S.SAKTIDHAR DAS | 1304/2024 |
| 60 | D-RSA/407/2012 RSA/407/2012 | SOURA KU.NAIK MP | M/S.SAKTIDHAR DAS | 1305/2024 |
| 61 | D-RSA/407/2012 RSA/407/2012 | SOURA KU.NAIK MP | M/S.SAKTIDHAR DAS | 1306/2024 |
| 62 | D-RSA/26/2022 RSA/26/2022 | PRABHAT KUMAR PANIGRAHY MP | DHANANJAYA MUND | 1307/2024 |
| 63 | D-CMP/38809/2024 CMP/1013/2024 | BIRANCHI PRASAD PATEL MP | TRILOCHAN NANDA | 1350/2024 |
| 64 | D-CMP/47343/2024 CMP/ / | SANTILATA SATAPATHY MP | PRASANTA KUMAR MOHANTY (2) | 1351/2024 |
| 65 | D-CMP/463/2019 CMP/463/2019 | LILIMA PATRA MP | M/S.ALOK KUMAR MOHANTY | 1352/2024 |
| 66 | D-CMP/47408/2024 CMP/ / | M/S. SUKANTI ENTERPRISES,CUTTACK MP | SATRUGHNA DASH (A) | 1353/2024 |
| 67 | D-CMP/142/2018 CMP/142/2018 | RABINDRA MOHAN SENAPATI MP | M/S.GAUTAM MISRA | 1354/2024 |
| 68 | D-CMP/142/2018 CMP/142/2018 | RABINDRA MOHAN SENAPATI MP | M/S.GAUTAM MISRA | 1355/2024 |
| 69 | D-CMP/142/2018 CMP/142/2018 | RABINDRA MOHAN SENAPATI MP | M/S.GAUTAM MISRA | 1356/2024 |
| 70 | D-CMP/142/2018 CMP/142/2018 | RABINDRA MOHAN SENAPATI MP | M/S.GAUTAM MISRA | 1357/2024 |
| 71 | D-CMP/47449/2024 CMP/ / | PITAMBAR JENA MP | DWARIKA PRASAD MOHANTY | 1358/2024 |
| 72 | D-CMP/47474/2024 CMP/ / | PRABHASINI PADHI MP | DEEPALI MAHAPATRA | 1359/2024 |
| 73 | D-CMP/47507/2024 CMP/ / | ZABBIN KHATOON MP | JYOTI RANJAN DEO | 1360/2024 |
| 74 | D-CMP/47532/2024 CMP/ / | K. ANKITA PATRO MP | AMBIKA PRASAD MISHRA | 1361/2024 |
| 75 | D-CMP/47545/2024 CMP/ / | BELAMATI DIGAL MP | AMIYA KUMAR MISHRA | 1362/2024 |
| 76 | D-BLAPL/23366/2024 BLAPL/7893/2024 | GODUGU @ G. PRABHU MP | | 1457/2024 |
| 77 | D-BLAPL/33769/2024 BLAPL/ / | SOUMYARANJAN SAHOO @ SOUMYA RANJAN SAHOO MP | RIKNA SMRITI SHARI RAJ | 1458/2024 |
| 78 | D-BLAPL/19806/2024 BLAPL/6766/2024 | ABAKASH SAMAL MP | DEEPAK KU SAHOO | 1459/2024 |
| 79 | D-BLAPL/23367/2024 BLAPL/7894/2024 | CHILLAKURI @ CH. KRISHNA REDDY MP | | 1460/2024 |
| 80 | D-BLAPL/33780/2024 BLAPL/11344/2024 | AAMIR KHAN MP | DEVASHIS PANDA | 1461/2024 |
| 81 | D-BLAPL/16146/2024 BLAPL/5813/2024 | RAMESH CHANDRA PADHI MP | | 1462/2024 |
| 82 | D-BLAPL/16136/2024 BLAPL/5799/2024 | RAMESH CHANDRA PADHI MP | | 1463/2024 |
| 83 | D-BLAPL/29901/2024 BLAPL/10119/2024 | SUKANTI BUDHIA MP | KAUSTUVA MOHANTY | 1464/2024 |
| 84 | D-BLAPL/13621/2023 BLAPL/13621/2023 | R. KRISHNA @ REJITI KRISHNA MP | SANJIB KUMAR BHANJADEO | 1465/2024 |
| 85 | D-BLAPL/29261/2024 BLAPL/9970/2024 | REJITI KRISHNA MP | | 1466/2024 |
| 86 | D-BLAPL/23217/2024 BLAPL/8008/2024 | BHAGIRATHI GOUDA @ BHAGYA GOUDAJYOTIRMAYA SAHOO MP | | 1467/2024 |
| 87 | D-BLAPL/808/2015 BLAPL/808/2015 | RAKESH CHOPRA MP | | 1468/2024 |
| 88 | D-ABLAPL/32202/2024 ABLAPL/12049/2024 | ZAJUL HAQUE MP | | 2487/2024 |
| 89 | D-ABLAPL/26879/2024 | BULU @ SURYAKANTA MALLIK | | |

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|-----|---------------------|---|------------------------|-----------|
| | ABLAPL/9879/2024 | MP | | 2488/2024 |
| 90 | D-ABLAPL/8256/2024 | KUMAR ANIKESH | | |
| | ABLAPL/3079/2024 | MP | | 2489/2024 |
| 91 | D-ABLAPL/31082/2024 | BISWANATH TRIPATHY | | |
| | ABLAPL/11588/2024 | MP | | 2490/2024 |
| 92 | D-ABLAPL/29026/2024 | SUSHREE DEEPALI @ DIPALI DAS | SIDHARTHA MISHRA | |
| | ABLAPL/10667/2024 | MP | | 2491/2024 |
| 93 | D-ABLAPL/28377/2024 | MD. MINHAI | | |
| | ABLAPL/10496/2024 | MP | | 2492/2024 |
| 94 | D-ABLAPL/33833/2024 | SOUMYARANJAN SWAIN | BASANTA KUMAR NANDA | |
| | ABLAPL/ / | MP | | 2493/2024 |
| 95 | D-ABLAPL/28302/2024 | MANOJ KUMAR BISWAL @ MUNA BISWAL | | |
| | ABLAPL/10569/2024 | MP | | 2494/2024 |
| 96 | D-ABLAPL/32461/2024 | KANHA BISOI | | |
| | ABLAPL/12150/2024 | MP | | 2495/2024 |
| 97 | D-ABLAPL/12464/2023 | NARENDRA BISWAL | | |
| | ABLAPL/12464/2023 | MP | | 2496/2024 |
| 98 | D-ABLAPL/17814/2024 | BHARAT NAYAK | JAYAKRISHNA MOHAPATRA | |
| | ABLAPL/6254/2024 | MP | | 2497/2024 |
| 99 | D-ABLAPL/16043/2024 | SUMAN MOHANTY | | |
| | ABLAPL/5514/2024 | MP | | 2498/2024 |
| 100 | D-ABLAPL/30863/2024 | SONI MOHANTY @ SANI MOHANTY @ SHIBU | | |
| | ABLAPL/11638/2024 | MP | | 2499/2024 |
| 101 | D-ABLAPL/17736/2024 | AMIT KUMAR SAHU | MRUTYUNJAY PAGAL | |
| | ABLAPL/6335/2024 | MP | | 2500/2024 |
| 102 | D-ABLAPL/5110/2023 | PRAFULLA NAG | | |
| | ABLAPL/5110/2023 | MP | | 2501/2024 |
| 103 | D-ABLAPL/32208/2024 | LAKAPATI DEEP | | |
| | ABLAPL/12087/2024 | MP | | 2502/2024 |
| 104 | D-ABLAPL/21021/2024 | BHAGABAN DAS @ BAYA | | |
| | ABLAPL/7523/2024 | MP | | 2503/2024 |
| 105 | D-ABLAPL/31679/2024 | BABULA NAYAK @ SAGAR SENAPATI | | |
| | ABLAPL/11942/2024 | MP | | 2504/2024 |
| 106 | D-ABLAPL/28619/2024 | NIRAKAR NAIK @NIRAKAR KHARA | PANCHANAN PANIGRAHI | |
| | ABLAPL/10632/2024 | MP | | 2505/2024 |
| 107 | D-ABLAPL/26532/2024 | AMIR KHAN | | |
| | ABLAPL/9718/2024 | MP | | 2506/2024 |
| 108 | D-MACA/146/2023 | DIVL. MANAGER, M/S. BAJAJ ALLIANZ G.A.D.A.MALI KHAN | | |
| | MACA/146/2023 | MP | | 2667/2024 |
| 109 | D-MACA/47300/2024 | CHAKRADHAR MALLIK | PRADEEP KUMAR MISHRA | |
| | MACA/ / | MP | | 2668/2024 |
| 110 | D-MACA/47313/2024 | SIBA PRASAD SAHOO | BISHNU BRATA SINGH | |
| | MACA/ / | MP | | 2669/2024 |
| 111 | D-MACA/45496/2024 | SANDHYARANI PRADHAN | JEEVANJYOTI MOHANTY | |
| | MACA/ / | MP | | 2670/2024 |
| 112 | D-MACA/44065/2024 | PURNA CHANDRA PRADHAN | BINAYAK PRASAD MOHANTY | |
| | MACA/ / | MP | | 2671/2024 |
| 113 | D-MACA/47359/2024 | MANAGER LEGAL, RELAINCE GENERAL INSURANCE CO.LTD. SUBRAT SATPATHY | | |
| | MACA/ / | MP | | 2672/2024 |
| 114 | D-MACA/47369/2024 | RELAINCE GENERAL INSURANCE CO.LTD. SUBRAT SATPATHY | | |
| | MACA/ / | MP | | 2673/2024 |
| 115 | D-MACA/47370/2024 | D.M., NEW INDIA ASSURANCE CO.LTD., BRASONEA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2674/2024 |
| 116 | D-MACA/47370/2024 | D.M., NEW INDIA ASSURANCE CO.LTD., BRASONEA KUMAR MAHALI | | |
| | MACA/ / | MP | | 2675/2024 |
| 117 | D-MACA/45512/2024 | THE D.M., NATIONAL INSURANCE CO. LTD. JOYIDAS MOHAPATRA | | |
| | MACA/ / | MP | | 2676/2024 |
| 118 | D-MACA/47390/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD. CHITOSK SINHA | | |
| | MACA/ / | MP | | 2677/2024 |
| 119 | D-MACA/47389/2024 | D.M., M/S NATIONAL INSURANCE CO.LTD. CHITOSK SINHA | | |
| | MACA/ / | MP | | 2678/2024 |
| 120 | D-MACA/47411/2024 | SUDIPTA SAMANTARAY | KALPATARU PANIGRAHI | |
| | MACA/ / | MP | | 2679/2024 |

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| 121 | D-MACA/47411/2024 MACA/ / | SUDIPTA SAMANTARAY MP | KALPATARU PANIGRAHI | 2680/2024 |
| 122 | D-MACA/47479/2024 MACA/ / | RELIANCE GENERAL INSURANCE CO. LTD. MP | SUBBART SATPATHY | 2681/2024 |
| 123 | D-CRLA/33768/2024 CRLA/ / | PURUSOTTAM BEHERA MP | JYOTI RANJAN DEO | 2868/2024 |
| 124 | D-CRLA/33768/2024 CRLA/ / | PURUSOTTAM BEHERA MP | JYOTI RANJAN DEO | 2869/2024 |
| 125 | D-CRLA/33791/2024 CRLA/ / | BABU @ SK.SAKARUDDIN MP | ARJUNA CHARANA BEHERA | 2870/2024 |
| 126 | D-CRLA/33791/2024 CRLA/ / | BABU @ SK.SAKARUDDIN MP | ARJUNA CHARANA BEHERA | 2871/2024 |
| 127 | D-CRLA/32342/2024 CRLA/ / | ASHOK MALLIK MP | DEEPAK KU SAHOO | 2872/2024 |
| 128 | D-CRLA/152/2015 CRLA/152/2015 | HARI KHILLA MP | M/S.SUBODH KUMAR MOHANTY | 2873/2024 |
| 129 | D-CRLA/33362/2024 CRLA/ / | SADHU @ AMIYA KU SWAIN MP | DEVASHIS PANDA | 2874/2024 |
| 130 | D-CRLA/33781/2024 CRLA/ / | KANGALI BEHERA MP | SUBASH CHANDRA ACHARYA | 2875/2024 |
| 131 | D-CRLA/33872/2024 CRLA/ / | PRAKASH NAYAK MP | AMULYA RATNA PANDA | 2876/2024 |
| 132 | D-CRLA/33872/2024 CRLA/ / | PRAKASH NAYAK MP | AMULYA RATNA PANDA | 2877/2024 |
| 133 | D-CRLA/33879/2024 CRLA/ / | BIKASH NAYAK MP | AMULYA RATNA PANDA | 2878/2024 |
| 134 | D-CRLA/33879/2024 CRLA/ / | BIKASH NAYAK MP | AMULYA RATNA PANDA | 2879/2024 |
| 135 | D-CRLA/166/2023 CRLA/166/2023 | LIPU@SUSHIL BEHERA MP | SATYABRATA MOHANTY (1) | 2880/2024 |
| 136 | D-CRLA/33886/2024 CRLA/ / | BAIKUNTHA NATH NAIK MP | TARA PRASAD MOHAPATRA | 2881/2024 |
| 137 | D-CRLA/33886/2024 CRLA/ / | BAIKUNTHA NATH NAIK MP | TARA PRASAD MOHAPATRA | 2882/2024 |
| 138 | D-CRLA/33904/2024 CRLA/ / | KRUPASINDHU SAHU MP | PANCHANAN PANIGRAHI | 2883/2024 |
| 139 | D-CRLA/33904/2024 CRLA/ / | KRUPASINDHU SAHU MP | PANCHANAN PANIGRAHI | 2884/2024 |
| 140 | D-CRLA/1176/2023 CRLA/1176/2023 | JITU@BISWAJEET DAS MP | DEVASHIS PANDA | 2885/2024 |
| 141 | D-CRLA/33943/2024 CRLA/ / | JABARSINGH MAJHI MP | TUKUNA KUMAR MISHRA | 2886/2024 |
| 142 | D-CRLA/33943/2024 CRLA/ / | JABARSINGH MAJHI MP | TUKUNA KUMAR MISHRA | 2887/2024 |
| 143 | D-CRLA/33943/2024 CRLA/ / | JABARSINGH MAJHI MP | TUKUNA KUMAR MISHRA | 2888/2024 |
| 144 | D-CRLMC/33779/2024 CRLMC/ / | KUMUDA CHANDRA PANDA MP | BIDYADHAR MANSING | 2984/2024 |
| 145 | D-CRLMC/33779/2024 CRLMC/ / | KUMUDA CHANDRA PANDA MP | BIDYADHAR MANSING | 2985/2024 |
| 146 | D-CRLMC/29762/2024 CRLMC/3802/2024 | SAROJ KUMAR MISHRA MP | | 2986/2024 |
| 147 | D-CRLMC/28024/2024 CRLMC/3642/2024 | L.RABI BEHERA @ LENKA RABI BEHERA MP | | 2987/2024 |
| 148 | D-CRLMC/29953/2024 CRLMC/3812/2024 | SURESH KUMAR SHARMA MP | SATYA SMRUTI MOHANTY | 2988/2024 |
| 149 | D-CRLMC/33790/2024 CRLMC/ / | SWADHIN DASH MP | SAUBHAGYA KETAN NAYAK | 2989/2024 |
| 150 | D-CRLMC/1298/2019 CRLMC/1298/2019 | ASHOK KUMAR BEHERA MP | M/S.SUBASH CH.MOHANTY, M/S.SOURA CHANDRA MOHAPATRA, P. | 2990/2024 |
| 151 | D-CRLMC/33815/2024 CRLMC/ / | DILLIP @ DHANESWAR JENA MP | SAMARENDRA MOHANTY | 2991/2024 |
| 152 | D-CRLMC/33815/2024 | DILLIP @ DHANESWAR JENA | SAMARENDRA MOHANTY | |

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| | CRLMC/ / | MP | | 2992/2024 |
| 153 | D-CRLMC/33819/2024 | S.BALAJI ACHARY | DEVASHIS PANDA | |
| | CRLMC/4250/2024 | MP | | 2993/2024 |
| 154 | D-CRLMC/33821/2024 | PUJARANI MUDULI | SURYASNATA MOHAPATRA | |
| | CRLMC/ / | MP | | 2994/2024 |
| 155 | D-CRLMC/28486/2024 | MUKESH SAHANI | | |
| | CRLMC/3720/2024 | MP | | 2995/2024 |
| 156 | D-CRLMC/33844/2024 | KISHORE KUMAR | PRASANNA KUMAR NAYAK 1 | |
| | CRLMC/ / | MP | | 2996/2024 |
| 157 | D-CRLMC/33850/2024 | PATITA@PATITAPABAN BARIK | MANAS KUMAR CHAND | |
| | CRLMC/ / | MP | | 2997/2024 |
| 158 | D-CRLMC/33857/2024 | CHANDAN KUMAR SAHU | MANAS KUMAR CHAND | |
| | CRLMC/ / | MP | | 2998/2024 |
| 159 | D-CRLMC/33862/2024 | SALIM SUNA | SK. ZAFARULLA | |
| | CRLMC/ / | MP | | 2999/2024 |
| 160 | D-CRLMC/33865/2024 | D.MURALI KRISHNA@DASARI MURALI KRISHNA | KISHORE PANDA | |
| | CRLMC/ / | MP | | 3000/2024 |
| 161 | D-CRLMC/33876/2024 | PRAMOD KUMAR NAYAK | AMULYA RATNA PANDA | |
| | CRLMC/ / | MP | | 3001/2024 |
| 162 | D-CRLMC/33892/2024 | LAXMI NARAYAN SAMAL @ BULU SAMAL | NIRUDHA DAS | |
| | CRLMC/ / | MP | | 3002/2024 |
| 163 | D-CRLMC/33905/2024 | MADAN ADJUAD | TIRTH KUMAR SAHU | |
| | CRLMC/ / | MP | | 3003/2024 |
| 164 | D-CRLMC/33909/2024 | BLARAM DUTTA | KHAGESWAR BEHERA | |
| | CRLMC/ / | MP | | 3004/2024 |
| 165 | D-CRLMC/33916/2024 | DEBABRATA JENA | SHIBANI SHANKAR PRADHAN | |
| | CRLMC/ / | MP | | 3005/2024 |
| 166 | D-CRLMC/3126/2023 | JAJATI KUMAR BEHERA | | |
| | CRLMC/3126/2023 | MP | | 3006/2024 |
| 167 | D-CRLMC/26191/2024 | TUNA BISOYI | | |
| | CRLMC/3397/2024 | MP | | 3007/2024 |
| 168 | D-CRLMC/33932/2024 | ULLASHMANI MALLIK | ACHYUTANANDA PATTANAIAK | |
| | CRLMC/ / | MP | | 3008/2024 |
| 169 | D-CRLMC/33950/2024 | SIKUNA MAJHI @ CHIKUNU MAJHI | TUKUNA KUMAR MISHRA | |
| | CRLMC/ / | MP | | 3009/2024 |
| 170 | D-CRLMC/33953/2024 | MANOJ KUMAR DAS | GOURI KUMAR RATH | |
| | CRLMC/ / | MP | | 3010/2024 |
| 171 | D-CRLMC/28953/2024 | M.D SULTAN HAQUE | SUSANTA KUMAR DASH | |
| | CRLMC/3678/2024 | MP | | 3011/2024 |
| 172 | D-WA/47316/2024 | SAUDAMINI PRADHAN | KALPATARU ROUT | |
| | WA/ / | MP | | 8083/2024 |
| 173 | D-WA/47316/2024 | SAUDAMINI PRADHAN | KALPATARU ROUT | |
| | WA/ / | MP | | 8084/2024 |
| 174 | D-WA/47407/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8085/2024 |
| 175 | D-WA/47407/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8086/2024 |
| 176 | D-WA/47407/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8087/2024 |
| 177 | D-WA/47431/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8088/2024 |
| 178 | D-WA/47431/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8089/2024 |
| 179 | D-WA/47431/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 8090/2024 |
| 180 | D-WA/47454/2024 | ODISHA STAFF SELECTION COMMISSION,SEBSIB | SWAIN | |
| | WA/ / | MP | | 8091/2024 |
| 181 | D-WA/47454/2024 | ODISHA STAFF SELECTION COMMISSION,SEBSIB | SWAIN | |
| | WA/ / | MP | | 8092/2024 |
| 182 | D-WA/3211/2023 | STATE OF ODISHA | | |
| | WA/3211/2023 | MP | | 8093/2024 |
| 183 | D-WA/47498/2024 | STATE OF ODISHA | SANGRAM JENA,A.G.A | |
| | WA/ / | MP | | 8094/2024 |

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| 184 | D-WA/47498/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 8095/2024 |
| 185 | D-WA/47498/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 8096/2024 |
| 186 | D-WA/47512/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 8097/2024 |
| 187 | D-WA/47512/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 8098/2024 |
| 188 | D-WA/47512/2024 WA/ / | STATE OF ODISHA MP | SANGRAM JENA,A.G.A | 8099/2024 |
| 189 | D-WA/47529/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 8100/2024 |
| 190 | D-WA/47529/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 8101/2024 |
| 191 | D-WA/47529/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 8102/2024 |
| 192 | D-WP(C)/14742/2016 WP(C)/14742/2016 | RUDRA NARAYAN SARANGI MP | BANSHIDHAR SATAPATHY | 15035/2024 |
| 193 | D-WP(C)/47289/2024 WP(C)/ / | ALOK KUMAR PANDA MP | GAJENDRA NATH ROUT | 15036/2024 |
| 194 | D-WP(C)/47298/2024 WP(C)/ / | CHARANA BARIK MP | SUBASH CHANDRA PUSPALAKA | 15037/2024 |
| 195 | D-WP(C)/47301/2024 WP(C)/ / | BHAGIRATHI SAHOO MP | RAKESH RANJAN DASH | 15038/2024 |
| 196 | D-WP(C)/47302/2024 WP(C)/27806/2024 | SUSANTA SAHU MP | SATYA RANJAN PATI | 15039/2024 |
| 197 | D-WP(C)/47303/2024 WP(C)/ / | KAMAL BEHERA MP | KSHIROD KUMAR ROUT | 15040/2024 |
| 198 | D-WP(C)/47304/2024 WP(C)/ / | SUSIL KUMAR SAHOO MP | KSHIROD KUMAR ROUT | 15041/2024 |
| 199 | D-WP(C)/47307/2024 WP(C)/27807/2024 | SOHAN RAM MP | ARIJEET MISHRA | 15042/2024 |
| 200 | D-WP(C)/47312/2024 WP(C)/27831/2024 | DR.ANUPAM MISHRA MP | TRILOCHAN NANDA | 15043/2024 |
| 201 | D-WP(C)/33367/2024 WP(C)/22710/2024 | GJS HOTELS LTD, KOLKATA MP | SATYA SMRUTI MOHANTY | 15044/2024 |
| 202 | D-WP(C)/37249/2023 WP(C)/37249/2023 | JAYANTA KUMAR BARIK MP | | 15045/2024 |
| 203 | D-WP(C)/40100/2021 WP(C)/40100/2021 | RABINARAYAN NAIK MP | AKSHAYA KUMAR SAHOO | 15046/2024 |
| 204 | D-WP(C)/47327/2024 WP(C)/ / | UPENDRA NARAYANA MAHANTA MP | JYOTIRMAY GUPTA | 15047/2024 |
| 205 | D-WP(C)/47332/2024 WP(C)/27889/2024 | THANAPATI WSHG, HALADIA MP | APARESH BHOI | 15048/2024 |
| 206 | D-WP(C)/47334/2024 WP(C)/ / | LIZARANI BISWAL MP | GYANA RANJAN SETHI | 15049/2024 |
| 207 | D-WP(C)/47337/2024 WP(C)/27865/2024 | MAA BUDHIMANGALA SHG., KENDRAPARA MP | MANOJ KUMAR MOHANTY | 15050/2024 |
| 208 | D-WP(C)/39105/2024 WP(C)/23244/2024 | PARAMANANDA BEHERA MP | | 15051/2024 |
| 209 | D-WP(C)/9886/2020 WP(C)/9886/2020 | PRAKASINI PATTANAIK MP | M/S.R.ACHARAY | 15052/2024 |
| 210 | D-WP(C)/13976/2024 WP(C)/7520/2024 | M/S. BALASORE ALLOYS LTD, BALASORE MP | HARIPAD MOHANTY | 15053/2024 |
| 211 | D-WP(C)/40914/2024 WP(C)/26147/2024 | SECTOR-8 RESIDENTIAL ASSOCIATION, CNTT, MP | KANDAKANDA BEHURIA | 15054/2024 |
| 212 | D-WP(C)/40914/2024 WP(C)/26147/2024 | SECTOR-8 RESIDENTIAL ASSOCIATION, CNTT, MP | KANDAKANDA BEHURIA | 15055/2024 |
| 213 | D-WP(C)/47341/2024 WP(C)/ / | SOMANATH MOHANTY MP | JATINDRA KUMAR NAYAK | 15056/2024 |
| 214 | D-WP(C)/47344/2024 WP(C)/27872/2024 | SUNEMI MANDAL MP | GOPINATH MISHRA | 15057/2024 |
| 215 | D-WP(C)/47345/2024 | PARBATI ROUT | SUDEEP KUMAR SARANGI | |

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| | WP(C)/ / | MP | | 15058/2024 |
| 216 | D-WP(C)/47350/2024 | KDF AGENCY, CUTTACK | BIKRAM CHANDRA GHADEI | |
| | WP(C)/ / | MP | | 15059/2024 |
| 217 | D-WP(C)/47351/2024 | RANJIT KUMAR RAUTA | KISHORE KUMAR MISHRA | |
| | WP(C)/ / | MP | | 15060/2024 |
| 218 | D-WP(C)/46334/2024 | DR.J.D.SHREE SHOUMYA | BIBHUTI BHUSAN CHOUDHURY | |
| | WP(C)/27118/2024 | MP | | 15061/2024 |
| 219 | D-WP(C)/47352/2024 | KALANDI CHARAN SAHOO | MANAS KUMAR CHAND | |
| | WP(C)/27861/2024 | MP | | 15062/2024 |
| 220 | D-WP(C)/44946/2024 | RANJEET MOHAPATRA | M.PRATAP @ PRATAP KUMAR MOHAPATRA | |
| | WP(C)/26553/2024 | MP | | 15063/2024 |
| 221 | D-WP(C)/23084/2010 | RATNAKAR SAHU | | |
| | WP(C)/23084/2010 | MP | | 15065/2024 |
| 222 | D-WP(C)/16267/2023 | NABA KUMAR PANDA | | |
| | WP(C)/16267/2023 | MP | | 15066/2024 |
| 223 | D-WP(C)/47364/2024 | HARIHAR PUJHARI | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/27824/2024 | MP | | 15068/2024 |
| 224 | D-WP(C)/11374/2024 | TUSHAR RANJAN BARIK | TANMAY MISHRA | |
| | WP(C)/6012/2024 | MP | | 15069/2024 |
| 225 | D-WP(C)/47366/2024 | JOGESH SARKAR | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/27826/2024 | MP | | 15070/2024 |
| 226 | D-WP(C)/47368/2024 | ADITYA SANDHA | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/27832/2024 | MP | | 15071/2024 |
| 227 | D-WP(C)/47373/2024 | ARUN KUMAR MEHER | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/27835/2024 | MP | | 15072/2024 |
| 228 | D-WP(C)/47375/2024 | THE SUPERINTENDING ENGINEER, TPWODASAMBAIKUMAR TRIPATHY | | |
| | WP(C)/ / | MP | | 15073/2024 |
| 229 | D-WP(C)/41612/2024 | SIBASISH KUMAR JENA | SUBHADUTTA ROUSTRAY, Sri BUDHADEV ROUSTRAY(Sr | |
| | WP(C)/26430/2024 | MP | | 15074/2024 |
| 230 | D-WP(C)/47383/2024 | NOOR BIBI | SUBAS CHANDRA DAS | |
| | WP(C)/ / | MP | | 15075/2024 |
| 231 | D-WP(C)/41612/2024 | SIBASISH KUMAR JENA | PABITRA KUMAR NAYAK | |
| | WP(C)/26430/2024 | MP | | 15076/2024 |
| 232 | D-WP(C)/46334/2024 | DR.J.D.SHREE SHOUMYA | PABITRA KUMAR NAYAK | |
| | WP(C)/27118/2024 | MP | | 15077/2024 |
| 233 | D-WP(C)/47397/2024 | NIRMAL KUMAR SWAIN | UMESH CHANDRA BEHURA | |
| | WP(C)/ / | MP | | 15078/2024 |
| 234 | D-WP(C)/36985/2024 | RUPALI RITUPARNA SAHOO | MANMAYA KUMAR DASH | |
| | WP(C)/21227/2024 | MP | | 15079/2024 |
| 235 | D-WP(C)/36986/2024 | SOUMYA RANJAN SAHOO | MANMAYA KUMAR DASH | |
| | WP(C)/21231/2024 | MP | | 15080/2024 |
| 236 | D-WP(C)/47399/2024 | PRADEEP KUMAR SWAIN | SATYAJIT MOHAPATRA (2) | |
| | WP(C)/ / | MP | | 15081/2024 |
| 237 | D-WP(C)/47400/2024 | SWETA SUCHARITA | UPENDRA KUMAR SAMAL | |
| | WP(C)/ / | MP | | 15082/2024 |
| 238 | D-WP(C)/47403/2024 | SUCHISMITA SINGH | GOPAL PRASAD JENA | |
| | WP(C)/ / | MP | | 15083/2024 |
| 239 | D-WP(C)/47406/2024 | SIDHESWAR BEHERA | SOUGAT DASH | |
| | WP(C)/ / | MP | | 15084/2024 |
| 240 | D-WP(C)/47396/2024 | PRASANNA KUMAR MOHAPATRA | MANAS PATI | |
| | WP(C)/ / | MP | | 15085/2024 |
| 241 | D-WP(C)/47409/2024 | MADHUSUDAN DASH | ANJAN KUMAR BISWAL | |
| | WP(C)/ / | MP | | 15086/2024 |
| 242 | D-WP(C)/47412/2024 | DR. SANTANU KUMAR BEHERA | HARMOHAN DHAL | |
| | WP(C)/ / | MP | | 15087/2024 |
| 243 | D-WP(C)/47413/2024 | KRISHNA DAS | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/ / | MP | | 15088/2024 |
| 244 | D-WP(C)/47415/2024 | DEEPAK KUMAR TIWARI | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/ / | MP | | 15089/2024 |
| 245 | D-WP(C)/47416/2024 | R.PRASAD RAO | PRASANTA KUMAR SATAPATHY | |
| | WP(C)/ / | MP | | 15090/2024 |
| 246 | D-WP(C)/47422/2024 | DHALANI RANA | SATYA RANJAN PATI | |
| | WP(C)/ / | MP | | 15091/2024 |

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| 247 | D-WP(C)/47424/2024 WP(C)/ / | PADMABATI NAIK MP | BANSHIDHAR SATAPATHY | 15092/2024 |
| 248 | D-WP(C)/47426/2024 WP(C)/ / | RUCHISMITA SWAIN MP | ANIRUDHA DAS | 15093/2024 |
| 249 | D-WP(C)/47428/2024 WP(C)/ / | SITARAM BAG MP | SAROJA KANTA MANDAL | 15094/2024 |
| 250 | D-WP(C)/45534/2024 WP(C)/27486/2024 | NITYANANDA PAL MP | SAILABALA JENA | 15095/2024 |
| 251 | D-WP(C)/47429/2024 WP(C)/ / | ANANTA KISHORE MOHANTY MP | MAHESWAR MOHANTY | 15096/2024 |
| 252 | D-WP(C)/27706/2024 WP(C)/15812/2024 | BISHNU CHARAN SUTAR MP | | 15097/2024 |
| 253 | D-WP(C)/47432/2024 WP(C)/ / | AJIT BARAN PANDA MP | PRANAYA KISHORE HARICHANDAN | 15098/2024 |
| 254 | D-WP(C)/47442/2024 WP(C)/ / | BASUDEB PATRA MP | BAIDHAR SAHOO | 15099/2024 |
| 255 | D-WP(C)/47441/2024 WP(C)/ / | DILIP KUMAR SWAIN MP | PRANAYA KISHORE HARICHANDAN | 15100/2024 |
| 256 | D-WP(C)/47448/2024 WP(C)/ / | HIMANSU HATI MP | SUSANTA KUMAR DASH | 15101/2024 |
| 257 | D-WP(C)/47447/2024 WP(C)/ / | M/S ANANTA GOPAL TRADERS MP | PRAVAT KUMAR NAYAK | 15102/2024 |
| 258 | D-WP(C)/47455/2024 WP(C)/ / | DEBASIS MOHANTY MP | SURESH KUMAR CHOUDHURY | 15103/2024 |
| 259 | D-WP(C)/47459/2024 WP(C)/ / | JAYASMITA KABAT MP | PRAFULLA CHANDRA ACHARYA | 15104/2024 |
| 260 | D-WP(C)/47465/2024 WP(C)/ / | NIRMAL CHANDRA JENA MP | KUNAL KUMAR SWAIN | 15105/2024 |
| 261 | D-WP(C)/47471/2024 WP(C)/ / | SEKHPATNA SERVICE CO OPERATIVE SOCIETY MP | CHITRA SANKAR TRIPATHY (1) | 15107/2024 |
| 262 | D-WP(C)/47475/2024 WP(C)/ / | M/S. ODISHA AGRO INDUSTRIES CORPORATION MP | ANUSHKUMAR SRISHRA | 15108/2024 |
| 263 | D-WP(C)/47480/2024 WP(C)/ / | ASHWINI KUAMR SAHU MP | PRADEEP KUMAR MOHAPATRA | 15109/2024 |
| 264 | D-WP(C)/22884/2024 WP(C)/13537/2024 | BHANJA KISHORE NAYAK MP | | 15110/2024 |
| 265 | D-WP(C)/47491/2024 WP(C)/ / | DIGAMBAR BARAL MP | BEDA PRAKASH PANDA | 15111/2024 |
| 266 | D-WP(C)/47486/2024 WP(C)/ / | M/S. ODISHA AGRO INDUSTRIES CORPORATION MP | ANUSHKUMAR SRISHRA | 15112/2024 |
| 267 | D-WP(C)/20249/2024 WP(C)/13518/2024 | M/S. DEEPAK KUMAR DAS MP | ADITYA NARAYN RAY, MR.RUDRA PRASAD KAR (SR.ADV.) | 15113/2024 |
| 268 | D-WP(C)/47494/2024 WP(C)/ / | BASANTA KUMAR MALLICK MP | TRILOCHAN PANIGRAHI | 15114/2024 |
| 269 | D-WP(C)/47496/2024 WP(C)/ / | NURSINGHA NARAYAN BARIK MP | BISWA CHANDAN MOHANTY | 15115/2024 |
| 270 | D-WP(C)/47505/2024 WP(C)/ / | ANITA RANI NAYAK MP | AMIT PRASAD BOSE | 15116/2024 |
| 271 | D-WP(C)/47503/2024 WP(C)/ / | M/S ODISHA AGRO INDUSTRIES CORPORATION MP | ANUSHKUMAR SRISHRA | 15117/2024 |
| 272 | D-WP(C)/31999/2023 WP(C)/31999/2023 | SAHADEBA PRADHAN MP | BANSHIDHAR SATAPATHY | 15118/2024 |
| 273 | D-WP(C)/32930/2024 WP(C)/19109/2024 | GANESH CHANDRA JENA MP | SAMEER KUMAR DAS | 15119/2024 |
| 274 | D-WP(C)/43723/2024 WP(C)/25558/2024 | HAPINA NAYAK MP | RAJIB RATH | 15120/2024 |
| 275 | D-WP(C)/8848/2020 WP(C)/8848/2020 | RAMACHANDRA @ GHAULI JENA MP | SAMEER KUMAR DAS | 15121/2024 |
| 276 | D-WP(C)/47514/2024 WP(C)/ / | PRITAM SINGH MP | CHANDRAKANTA NAYAK | 15122/2024 |
| 277 | D-WP(C)/47513/2024 WP(C)/ / | M/S ODISHA AGRO INDUSTRIES CORPORATION MP | ANUSHKUMAR SRISHRA | 15123/2024 |
| 278 | D-WP(C)/47520/2024 | ABHIRAM PATTANAİK | NIHAL RATH | |

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| | WP(C)/ / | MP | | 15124/2024 |
| 279 | D-WP(C)/44811/2024 | DR.PRAKASH CHANDRA MISHRA | | |
| | WP(C)/26536/2024 | MP | | 15125/2024 |
| 280 | D-WP(C)/44817/2024 | DR.SANTOSH KUMAR AGARWALLA | | |
| | WP(C)/26604/2024 | MP | | 15126/2024 |
| 281 | D-WP(C)/47528/2024 | KUNJABIHARI PANDA | BIJAY KUMAR MOHANTY | |
| | WP(C)/ / | MP | | 15127/2024 |
| 282 | D-WP(C)/47531/2024 | BANKUBIHARI DHIR | NIRANJAN LENKA | |
| | WP(C)/ / | MP | | 15128/2024 |
| 283 | D-WP(C)/47536/2024 | MANGAL SINGH | NIRANJAN LENKA | |
| | WP(C)/ / | MP | | 15129/2024 |
| 284 | D-WP(C)/47539/2024 | M/S. RATHI STEEL AND POWER LTD., NEW DELHI | DEVI NISMURUTI MOHANTY | |
| | WP(C)/ / | MP | | 15130/2024 |
| 285 | D-WP(C)/47537/2024 | KSHETRA MOHAN SI | NIRANJAN LENKA | |
| | WP(C)/ / | MP | | 15131/2024 |
| 286 | D-WP(C)/47541/2024 | CHITTA RANJAN MOHANTY | BISWARANJAN MAHARATHA | |
| | WP(C)/ / | MP | | 15132/2024 |
| 287 | D-WP(C)/47542/2024 | BIJAY KUMAR MUNDRA | RUPESH KUMAR KANUNGO | |
| | WP(C)/ / | MP | | 15133/2024 |
| 288 | D-WP(C)/47544/2024 | SULOCHANA NAYAK @ MANI JENA | SUDHANSU SEKHAR JENA | |
| | WP(C)/ / | MP | | 15134/2024 |
| 289 | D-WP(C)/47543/2024 | ARATI KHILAR | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15135/2024 |
| 290 | D-WP(C)/47547/2024 | PADMAN BARIK @ PADMAN KUMAR BARIK | BIBHU PRASAD PANDA | |
| | WP(C)/ / | MP | | 15136/2024 |
| 291 | D-WP(C)/47548/2024 | SWADHIN SWAIN | SUJATA JENA | |
| | WP(C)/ / | MP | | 15137/2024 |
| 292 | D-WP(C)/47550/2024 | ABHAY KUMAR SAHOO | AMIT PRASAD BOSE | |
| | WP(C)/ / | MP | | 15138/2024 |
| 293 | D-WP(C)/47551/2024 | RAMABHAKTA KARKETA @ KARKETA | BIBHU PRASAD PANDA | |
| | WP(C)/ / | MP | | 15139/2024 |
| 294 | D-WP(C)/47552/2024 | SANKAR BINDHANI | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15140/2024 |
| 295 | D-WP(C)/47553/2024 | DURGA PRASAD DALAI | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15141/2024 |
| 296 | D-WP(C)/47555/2024 | ARATI BEJ | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15142/2024 |
| 297 | D-WP(C)/47556/2024 | PRIYADARSHINI AMRITA PANDA | BASUDEV PUJARI | |
| | WP(C)/ / | MP | | 15143/2024 |
| 298 | D-WP(C)/47557/2024 | KAJAL MADULI | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15144/2024 |
| 299 | D-WP(C)/47559/2024 | NIMAI MADULI @ MUDULI | SAPAN KUMAR PAL | |
| | WP(C)/ / | MP | | 15145/2024 |